



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER				
1	WA/123/2016	THE DIBRUGARH UNIVERSITY Versus CHANDRA KANTA HAZARIKA COLLEGE and ANR	MR.R MAZUMDAR MR U SARMA MR.H BEZBARUAH MS.R DUTTA	MR.P J SAIKIA R-1and2 MR.K BARUAH(R-1&2) MR.R S MISHRA(R-1&2)
MOTION				
2	Cont.Cas(C)/406/2021	HAZRAT ALI MOLLAH Versus DR. BIJOYA CHOUDHURY, ACS	MR. M ALI	
3	WP(C)/5693/2021	M/S SONAPUR GRAMIN BHANDAR AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	ASSTT.S.G.I.
ADMISSION				
4	WP(C)/4088/2016	THE UNION OF INDIA and 4 ORS Versus AMAR KUMAR SINGH	MR.D K DEY MS.M CHAKRABORTY MS.U NANDA	MR. A AHMED MS. D GOSWAMI MS. A THEYO
5	WP(C)/301/2019 FIXED	PRABIN LAHON AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K K PHUKAN	GA, ASSAM SC, M A C
6	WA/39/2020	SRI VARUN RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	
	WITH I.A.(Civil)/831/2020 in WA/39/2020	SRI VARUN RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	SC, INCOME TAX
7	WA/40/2020	VALSALA RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	

	WITH I.A.(Civil)/827/2020 in WA/40/2020	VALSALA RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	SC, INCOME TAX
8	WA/41/2020	POOJA RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	
9	WA/44/2020	ARUN RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS	MS. P S CHAKRABORTY	
	WITH I.A.(Civil)/830/2020 in WA/44/2020	ARUN RAJ PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	SC, INCOME TAX
10	WA/45/2020	SRI M.K. RAJENDRAN PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
	WITH I.A.(Civil)/826/2020 in WA/45/2020	SRI M.K. RAJENDRAN PILLAI Versus PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	SC, INCOME TAX
11	WA/62/2020	THE AIRPORT AUTHORITY OF INDIA Versus SRI RAJ KISHORE BURAGOHAIN	MS.A B KAYASTHA MR.P K GARODIA	MR.I CHOUDHURY(R-1) MR.A K BARUAH(R-1) MS.T JINI(R-1) MR.S BISWAKARMA(R-1)
12	WA/80/2020	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.
13	WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
14	WA/37/2021	THE STATE OF MIZORAM AND 3 ORS. Versus SHRI P. LALNUNTHARA AND 6 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS
15	WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
	WITH I.A.(Civil)/74/2021 in WA/16/2021	LALZUITLUANGA Versus P. LALNUNTHARA AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
16	WA/20/2021	LALZUITLUANGA Versus SMT. JACINTA LALTANPUII AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K N CHOUDHURY MR. J PATOWARY SR. GA, MIZORAM
	WITH I.A.(Civil)/89/2021 in WA/20/2021	LALZUITLUANGA Versus SMT. JACINTA LALTANPUII AND 6 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SR. GA, MIZORAM
17	WA/74/2021	THE STATE OF MIZORAM AND 3 ORS. Versus JACINTA LALTANPUII AND 3 ORS.	MR A D CHOUDHURY ADDL. A.G., MIZORAM MR. T CHAKRABORTY	MR. K N CHOUDHURY (R-1) MR. J PATOWARY (R-1)

18	WA/128/2021	MANOJ KUMAR ROY AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
19	WA/132/2021 FIXED	LACHIT BARKAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU SC, SEBA
20	WA/183/2021 FIXED	DEBAJYOTI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, APSC
21	WA/228/2021 FIXED	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR R P SHARMA MS S P CHETRY	SC, SEC. EDU. SC, FINANCE
22	WA/237/2021 FIXED	MD. RAFIUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K BORAH	GA, ASSAM
23	WA/249/2021 FIXED	HEMA KANTA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MS N DEKARAJA MS N DEKARAJA	GA, ASSAM SC, TIWA AUTONOMOUS COUNCIL
24	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
25	WA/271/2021	THE UNION OF INDIA AND ANR. Versus M/S B.R METALLICS	MR. S C KEYAL	
26	WA/272/2021	NANDI RAM DEKA AND 6 ORS. Versus M/S ASSAM STATE FERTILIZER AND CHEMICALS LTD.	MR A DASGUPTA MS B DAS	GA, ASSAM
27	WA/273/2021	MD. AJIJAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI MR. H A AHMED	GA, ASSAM SC, IRRIGATION
28	WA/276/2021	THE STATE OF ASSAM AND ANR. Versus ABDUL MANAF	MR. N J KHATANIAR (SC, EDUCATION)	
		ORDERS		
29	I.A.(Civil)/1185/2019 in WA/12231/2018	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. Versus SAHABUDDIN SEIKH AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, CO OP MR. R ALI MR M Z SHAH MR. H A AHMED SR, GA, ASSAM
	WITH WA/12232/2018 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. Versus SAHABUDDIN SEIKH AND 2 ORS		
31	Cont.Cas(C)/420/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus SRI BISWAJIT PEGU AND ANR	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA (R2) MR. R BORPUJARI (R2) MS. N BORDOLOI (R2)
32	WA/173/2021 FIXED	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) ASSTT.S.G.I.
33	WA/190/2021 FIXED	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	

34	I.A.(Civil)/793/2021 FIXED in WA/49/2020 WITH WA/49/2020 (Filing Number)	CHAIRMAN, STATE RESOURCE CENTRE, ASSAM AND 2 ORS. Versus TAPAN KUMAR SARMA AND 4 ORS. CHAIRMAN, STATE RESOURCE CENTRE AND 2 ORS. Versus TAPAN KUMAR SARMA AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR B P BORAH MR P J DUTTA MR A C BORBORA	ASSTT.S.G.I. SC, EDU
35	I.A.(Civil)/1051/2021 WP(C)/912/2010 (Disposed) in WP(C)/912/2010	THE UNION OF INDIA AND 3 ORS. Versus PURUSHOTTAM DASS		MR. S DUTTA
HEARING				
36	Mat.App./40/2019 CAVT. NO.0546/2019 FIXED, WITH LCR, PERSONAL APPEARANCE	SMTI. BARNALI SARMA Versus SRI PRANJIT SHARMA	MR. S S GOSWAMI	MR. P MAHANTA MR. A K BHUYAN MS. B BHUYAN MS. S KANUNGOE MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. A S ALI MS B BORA MR. S A B KHABIR MR J DAS FOR CAVEATOR
37	WA/148/2021 FIXED WITH	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
38	WA/149/2021 WITH	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
39	WA/150/2021 WITH	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
40	WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/16/2019	AFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/3254/2019 WITH LCR	SAFAR ALI @ SABER ALI Versus THE STATE OF ASSAM AND 7 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MR. K P GOGOI	ASSTT.S.G.I.
3	WP(C)/6493/2019	PARIMAL DUTTA Versus THE UNION OF INDIA AND 5 ORS	MR R P SHARMA MR. P N SHARMA MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/9151/2019 WITH LCR	ASMA KHATUN @ AZMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/9186/2019 WITH LCR	JAHANARA BEGUM @ JAHANARA BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. M R Z CHOUDHURY MS F RAHMAN MR B KALITA MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/5542/2020	SHONA BHANU Versus THE UNION OF INDIA AND 6 ORS	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN MS. T CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/5680/2021	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/5684/2021	KEWARUN NESSA KHAN @ KEWARUN NESSA LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MR F A LASKAR MS A BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
DETENTION				
9	WP(C)/8044/2019 WITH LCR 2 NOS.	ROBI ALI @ RABI ALI Versus THE UNION OF INDIA AND 7 ORS.	MR M AHMED MR. N AHMED MR. R A AHMED	MR. S C KEYAL SC, NRC (R5) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,4,6TO8)
WITH				
10	WP(C)/8050/2019	ROBI ALI @ RABI ALI Versus THE UNION OF INDIA AND 7 ORS	MR N AHMED MR R A AHMED MR M AHMED	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
11	WP(C)/7371/2015	NABA JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MS J BHUYAN MR. A K DAS	GA, ASSAM (R1-3) MR. S HUSSAIN(R-4) MR. U B SARMA (R4) MR. L SARMA (R- 5and6) MD. K ALI (R-4) MR. D ADHIKARY(R-4) MR. H C SARMA (R- 5&6)
12	WP(C)/1809/2017 FIXED, WITH LCR	MORJINA BIBI Versus THE UNION OF INDIA and 4 ORS.	MRS.F BEGUM MS.B CHAKRABARTTY MS.S ROY	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2370/2017 FIXED	KANCHAN NESSA Versus THE STATE OF ASSAM and 13 ORS	MR.M R KHANDAKAR MS.M TALUKDAR	GA, ASSAM(R. 1-3, 5-14.) MR.D K SAIKIA SC, REVENUE SC, FINANCE(R. 4.) ADDL. AG, ASSAM
14	WP(C)/155/2018 WITH LCR	AAINA KHATUN Versus THE UNION OF INDIA	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
15	WP(C)/163/2018 WITH LCR	PUSPA KHATUN Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ECI
16	WP(C)/228/2018 WITH LCR	IKRAMUL HUSSAIN Versus UNION OF INDIA	MR. N H MAZARBHUIYAN MR. K MIRA MS. L WAJEEDA MR. N I MAZARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
17	WP(C)/229/2018 WITH LCR	MD. NASER ALI Versus THE UNION OF INDIA	MR. B K SARMA MR B BARMAN MR. B C DAS	SC, NRC ASSTT.S.G.I. SC, ECI
18	WP(C)/233/2018 WITH LCR	ABDUL SALAM@ABDUS SALAM Versus THE UNION OF INDIA	MR B J SARMA MR. M A LASKAR MR S AHMED MR. R THADANI MR K K GOSWAMI	ASSTT.S.G.I.
19	WP(C)/8231/2018 WITH LCR	THAKURDASHI SARKAR Versus THE UNION OF INDIA AND 5 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/3288/2019 WITH LCR	ISLAM UDDIN LASKAR @ ISLAM UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

21	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
22	WP(C)/2289/2021 B/O, WITH LCR	MD. ABU SAMA @ ABU SHAMA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
23	PIL(Suo Moto)/2/2018	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
24	WA/83/2020	SMTI RUMI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	MR. R K D CHOUDHURY GA, ASSAM MRS N DEKA MR. K KAUR
25	PIL/17/2021 FIXED	ARINDAM DEB AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R- 9,10)
26	PIL/19/2021 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	SC, PNRD GA, ASSAM SC, AG ASSTT.S.G.I.
27	PIL/34/2021 FIXED	SOURAV PAUL Versus UNION OF INDIA AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	SC, NHM GA, ASSAM MR. D UPAMANYA ASSTT.S.G.I. SC, HEALTH
28	CrI.A./122/2021 WITH LCR 3 FILES, 1 FILE KEPT IN SECTION	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
29	WITH CrI.A./121/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY SC, NIA	MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR D BORAH (R-1)
HEARING				
30	WP(C)/6047/2017 FIXED, WITH LCR 1 FILE	ALI MAHAMMAD @ ALI AHMED @ ALI HUSSAIN Versus THE UNION OF INDIA AND 3 ORS	MR. A BORUA MR. A BHATTACHARYYA	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/322/2021	DOOARS ASSAM UNION TEA COMPANY LTD AND 2 ORS. Versus TAPAN PHUKAN	MR. S P ROY MS S DAS MR M DEB	
	WITH			
2	WP(C)/3559/2021	DOOARS ASSAM UNION TEA CO. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, SEC. EDU. GA, ASSAM MR. S ROY MR R DAS SC, PWD
3	Cont.Cas(C)/407/2021	DHIRENDRA NATH RAY Versus M. S. MANIVANNAN, IAS AND ANR		
4	WP(C)/1487/2021	BIJON KUMAR DAS AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. N HOQUE MR H R CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
5	WP(C)/4099/2021 FIXED	M/S EASTERN GIPSY AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR D DAS (R-12) MR D SENAPATI MR. M K DAS (R-12) MR B P BORAH (R-12) MR K TALUKDAR (R-12) MR. A CHETIA MR. U S BORA (R-12) MS. S. TODI SC, P H E
	WITH			
	I.A.(Civil)/1787/2021 in WP(C)/4099/2021	M/S S.B.ENGINEERING Versus M/S EASTERN GIPSY AND 14 ORS	MR. D DAS SR. ADV MR. M K DAS MS Z ANJUM MR B P BORAH MR. U S BORA MS J SAIKIA	GA, ASSAM MR. J I BORBHUIYA

6	WITH WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. M K DAS MR. A K SINGH MR. P DEKA MS Z ANJUM MS J SAIKIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL SC, P H E MR. K H CHOUDHURY
	WITH I.A.(Civil)/1218/2021 in WP(C)/3538/2021	M/S S.B. ENGINEERING Versus THE STATE OF ASSAM AND 9 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MR. M SAHEWALLA	SC, P H E
7	WP(C)/4132/2021 FIXED	BHUPEN RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
8	WITH WP(C)/4143/2021	BHUPEN RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	GA, ASSAM
9	WITH WP(C)/4763/2021	JAYRAM SWARGIYARI Versus THE STATE OF ASSAM AND 7 ORS.	MR I HAQUE	GA, ASSAM SC, FINANCE SC, REVENUE
10	WP(C)/4509/2021 FIXED	MANMALA MANDAL AND 11 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U SAIKIA MR. K SINGHA	GA, ASSAM
11	WP(C)/4561/2021 FIXED	MUKUNDA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
12	WITH WP(C)/4568/2021	SANJAY DEY Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
13	WITH WP(C)/4631/2021	NISHU DEB Versus THE UNION OF INDIA AND 3 ORS	MR. K K DEY MR V K BAROOAH	SC, RAILWAY
14	WP(C)/4576/2021 FIXED	DIJEN BORTHAKUR Versus THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MR H P NEPAL	GA, ASSAM SC, NHAI SC, REVENUE
15	WP(C)/4626/2021 FIXED	SHAFIQL ISLAM AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, PNRD GA, ASSAM MR. M DUTTA (r-6) MR. N UDDIN (r-6) MR. M ISLAM (r-6)
16	WP(C)/4644/2021 FIXED	BISWAJIT GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	GA, ASSAM
17	WITH WP(C)/4331/2021	BISWAJIT GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM
18	WP(C)/4737/2021 FIXED	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
19	WP(C)/4900/2021 FIXED	FAYJUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
20	WP(C)/4963/2021 FIXED	BIKRAMJIT DEY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S C BISWAS L CHOUDHURY MS. R DEVI	SC, APDCL

21	WITH WP(C)/4961/2021	BIKRAMJIT DEY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. S C BISWAS L CHOUDHURY MS. R DEVI	SC, APDCL
22	WP(C)/5321/2021 FIXED	ARATI KONWAR Versus THE DEPUTY COMMISSIONER AND 4 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM
	WITH I.A.(Civil)/1770/2021 in WP(C)/5321/2021	ARATI KONWAR Versus THE DEPUTY COMMISSIONER AND 4 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM
23	WP(C)/5330/2021	JEWEL BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR. R SARMA MR P P MEDHI	SC, FINANCE SC, PWD
24	WP(C)/5394/2021 CAVT. NO.05292/021, FIXED	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR H KALITA	SC, PNRD MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR
25	WP(C)/5453/2021 FIXED	M/S ADIDEV COMMERCIALS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, RAILWAY
26	WP(C)/5515/2021 FIXED	DEBAJANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (SC,REVENUE)
27	WP(C)/5542/2021 FIXED	SMT. BONTI GOSWAMI Versus UNION OF INDIA AND 2 ORS.	MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, RAILWAY
28	WP(C)/5594/2021 FIXED	RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM SC, REVENUE
29	WP(C)/5603/2021 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM
30	WP(C)/5606/2021 FIXED	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI	GA, ASSAM
31	WP(C)/5638/2021 B/O	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
32	WP(C)/5650/2021 B/O	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH	GA, ASSAM MR S HUSSAIN SC, FOREST
33	WP(C)/5670/2021 B/O	TAMANNA BEGUM MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM
34	WP(C)/5672/2021 B/O	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
35	WP(C)/5673/2021	BABUL ACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
36	WP(C)/5678/2021	SANJOY KR DESHMUKH Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY	SC, WATER RESOURCE SC, FINANCE
37	WP(C)/5681/2021 B/O	NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, PWD SC, FINANCE

38	WP(C)/5682/2021	MD. NABI HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MRS P DUTTA DHAR	SR. GA, ASSAM
39	WP(C)/5685/2021	BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. A BHATTACHARJEE MS. P CHUTIA	GA, ASSAM SC, P H E
40	WP(C)/5694/2021	AJIRAN BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. P S BISWAS	GA, ASSAM
41	WP(C)/5695/2021	JOGEN BAGLARY Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, K A A C SC, FINANCE SC, REVENUE
42	WP(C)/5698/2021	M/S SANGAM (INDIA) LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	GA, ASSAM
43	WP(C)/5699/2021 CAVT. NO.06982/021,	BABUL DAS AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MS A BHUYAN	SC, CO OP MR. B CHAKRAVARTY MR. S UPADHAY FOR CAVEATOR

ADMISSION

44	WP(C)/3673/2020 FIXED	CHANDON SOBOR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
45	WP(C)/4489/2020 FIXED	DULUMONI DAS @ DULUMANI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE
46	WP(C)/3033/2021 FIXED	ASSAM AIR PRODUCTS PVT. LTD Versus OIL INDIA LTD. AND 6 ORS	MR K P PATHAK MR. I KALITA MR. K P PATHAK	MR S N SARMA SENIOR ADVOCATE MR B D DAS (R-7) MR H K SARMA (R-7) MR H GUPTA (R-4 to 6) MR. M HUSSAIN MR. K KALITA MS. S GHOSH MR. D THAOSEN (R-7) MS. C BASUMATARY SC, O I L

ORDERS

47	Review.Pet./33/2018 WITH WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/7227/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7263/2017 (D/O), I.A.(C)/1132/2018 (D/O), WP(C)/6914/2017 (D/O)	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS Versus ALL ASSAM MIDDLE GRADUATE ASSTT TEACHER KALYAN SAMITEE AND 5 ORS	MR. D SAIKIA MR. B GOGOI MR. P NAYAK	SC, ELEM. EDU MR. U K NAIR MR. A K DUTTA MR H DAS MR. B PURKAYASTHA MR. J ABBAS MR. S BORTHAKUR
48	WITH WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
49	WITH WP(C)/2763/2019	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.

WITH
I.A.(Civil)/947/2018
in WP(C)/2763/2019

GRADUATE LEVEL ELEMENTARY
TEACHER ASSOCIATION, ASSAM AND 3
ORS

MR A R BHUYAN
MR. A M S MAZUMDER

SC, ELEM. EDU

Versus

THE STATE OF ASSAM AND 4 ORS

SHEHNAZ BEGUM

Versus

JYOTI PRASAD LAHAN AND 12 ORS

MR H K SARMA
MR. B DAS
MR. D THAOSEN

MR. K N CHOUDHURY
MR. J PATOWARY
SC, HEALTH
FOR CAVEATOR

50 Review.Pet./42/2021
WP(C)/5729/2019 (D/O),
CAVT.NO./1256/2019

WITH

I.A.(Civil)/93/2020
in Review.Pet./42/2021

JYOTI PRASAD LAHAN AND 12 ORS.

Versus

THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY
MR. J PATOWARY

SC, HEALTH AND F W
SC, BTC
SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS
BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./220/2017 WITH O/N, LCR 5 FILES, P.B. 2 NOS.	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.P SARMAH MR.S SAIKIA	MS.M DAS(R- 5 to 11) MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAHR- 5 to 11 MS M DAS MS.M BARUAH(R- 5 to 11) PP, ASSAM
ORDERS				
2	Crl.A./93/2017 WITH LCR AND P.B.	SRI DINESH GOHAIN Versus THE STATE OF ASSAM and ANR	MR.D P CHALIHA MR.U P CHALIHA	PP, ASSAM
3	CRL.A(J)/18/2018 WITH LCR & P.B.	KUMKUM BORA Versus THE STATE OF ASSAM	MS. MRIDULA DEORI, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/31/2018 WITH LCR 5 FILES, P.B. 2 NOS.	MD. ABDUL MATLEB Versus THE STATE OF ASSAM		MS. S H BORA ADDL. PP, ASSAM
5	Crl.A./229/2018 WITH LCR AND P.B.	SRI PUNYA MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR I U CHOUDHURY MR. A AHMED MR. B MANDAL	MR. M MAHANTA MR. P K MUNIR PP, ASSAM
6	CRL.A(J)/9/2019 WITH LCR & P.B.	KISHAN KOIRI Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN, AMICUS CURIAE	MR. JASADHIR DAS, LEGAL AID COUNSEL(R-2) PP, ASSAM
7	CRL.A(J)/76/2019 WITH LCR	SUNIL TANTI Versus THE STATE OF ASSAM	MR H GUPTA, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/81/2019 WITH OFFICE NOTE AND LCR	PUNA BAKTI Versus THE STATE OF ASSAM		PP, ASSAM
9	Cont.Case(Crl)(Suo Moto)/1/2020	X X X Versus SRI PHAGULAL PRASAD	MR S S DEY, SR. ADV, SC GHC	MR. A BHATTACHARYA MR. A CHAMUAH MR. A BHATTACHARJEE LEGAL AID COUNSEL
10	Mat.App./7/2020	SMTI. MAYA RANI GUPTA Versus SHRI SHIVNATH PRASAD GUPTA	MR. L K BORAH MR. J PAWE	

11	Crl.A./208/2020 WITH OFFICE NOTE AND LCR	ANOWAR MANDAL Versus SIRAJUL HOQUE AND 8 ORS	MR. A CHOUDHURY MR. R ALI MR. P K DAS MR. N MAHAJAN	MR. I A CHOUDHURY PP, ASSAM
12	Crl.Ref./1/2021 WITH OFFICE NOTE	XXX Versus IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	
13	Crl.A./123/2021 WITH OFFICE NOTE AND LCR	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
14	I.A.(Crl.)/184/2021 WITH LCR in Crl.A./86/2021 WITH Crl.A./86/2021	.TAJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
	WITH Crl.A./86/2021	TAJUDDIN AHMED @ TAIZUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
15	Crl.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH I.A.(Crl.)/147/2021 in Crl.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH			
16	Crl.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/231/2021 in Crl.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM
HEARING				
17	I.A.(Crl.)/236/2021 FIXED, WITH LCR 1 BUNDLE OUT OF 5 (4 BUNDLES KEPT IN SECTION), P.B. 2 NOS. in Crl.A./245/2018	N. SHANTI MEITI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus THE NATIONAL INVESTIGATION AGENCY (N.I.A.)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D SAIKIA MR P J BORAH	SC, NIA
	WITH Crl.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NIA	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH MR. M G SINGH MR. M K DUTTA MR. T SINGH	SC, NIA
	WITH I.A.(Crl.)/794/2019 in Crl.A./245/2018	N. SHANTI MEITEI @ CHINGLEMBA MANGANG @ TAKHELCHANGBAM HEMANTA SINGH Versus NATIONAL INVESTIGATING AGENCY (NIA)	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, NIA
	WITH			
18	Crl.A./244/2018	L. JITEN SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(Crl.)/16/2019 in Crl.A./244/2018	L. JEETEN SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA

19	WITH CrI.A./253/2018	ELANGBAM BOBO @ KHANGANBA Versus NIA	MR. S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA
	WITH I.A.(CrI.)/37/2019 in CrI.A./253/2018	E. BOBO @ KHANGANBA Versus THE NATIONAL INVESTIGATION AGENCY	MR. N T SINGH MR. M K DUTTA	SC, NIA
20	WITH CrI.A./261/2018	INAOCHA SINGH Versus NIA	MR S K SINGHA MR. M G SINGH MR. N T SINGH MR. M K DUTTA	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
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7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2990/2021	RUHUL AMIN @ RUBUL Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
2	Bail Appln./2993/2021 B/O	BHABA PRASAD KAKOTI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K MEDHI MR. D J DAS	PP, ASSAM
3	Bail Appln./2996/2021	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
4	Bail Appln./2999/2021	SUNANDA DAS Versus THE STATE OF ASSAM	MR. K D CHETRI	PP, ASSAM
5	Bail Appln./3000/2021	MD. RAHIM ALI @ MANTU ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
MOTION				
6	Crl.Rev.P./232/2021 FIXED	AFZAL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
7	Crl.Rev.P./242/2021 B/O	MUSLIM UDDIN Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR N ISLAM	PP, ASSAM
8	Crl.Pet./545/2021 B/O	JANARDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS M DAS MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
9	Crl.Pet./579/2021 FIXED	GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA	MR. M RAHMAN (R-2) PP, ASSAM
10	AB/2452/2021	HRIDAYANANDA DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

11	AB/3342/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. P A AHMED MR Z RAHMAN	PP, ASSAM
12	AB/3482/2021	ALAKESH CHOUDHURY Versus THE STATE OF ASSAM	MR. L K BORAH MR. J PAWE	PP, ASSAM
13	AB/3484/2021	MD. RIYAKAT ALI AND ANR Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
14	AB/3486/2021	FAJUL UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM	PP, ASSAM
15	AB/3497/2021	RAMCHARON SARKAR AND 8 ORS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
16	AB/3499/2021	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	PP, ASSAM
17	AB/3502/2021	SIBA BORA Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
18	AB/3504/2021	HEMANTA DAS Versus THE STATE OF ASSAM	MR G KHANDELIA MR. K DEKA MR M HAZARIKA	PP, ASSAM
19	AB/3505/2021	BIPUL DAS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
20	AB/3510/2021	JAHERA BEGUM CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. U B SARMA MS. S NAZNEEN	PP, ASSAM
21	AB/3511/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
22	AB/3513/2021	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
23	AB/3514/2021	SAIDUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
24	AB/3517/2021	SANIDUL ISLAM @ ROKIBUL ISLAM Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
<u>ADMISSION</u>				
25	CrI.Pet./379/2021 B/O	SRI SOUBHAM RATAN SINGH Versus SMTI. DEEPIKA KACHARI	MR N N UPADHYAYA MR. B B KAKATI	MR. P J SAIKIA MR. P BORDOLOI
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./2855/2021 FIXED	RAJ KUMAR SAH Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
27	Bail Appln./2923/2021 FIXED	RASHINDRA PAUL Versus THE STATE OF ASSAM	MR. K SINGHA MR. A J HAZARIKA	PP, ASSAM
28	Bail Appln./2927/2021 FIXED	NABA DEEP ROY Versus THE STATE OF ASSAM		PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/45/2021 FIXED	INDRANI UZIR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
30	AB/160/2021 FIXED	RATNESWAR RABHA AND ANR Versus THE STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM

31	AB/290/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
32	AB/441/2021 FIXED	RATAN DEKA AND ANR Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
WITH				
33	AB/487/2021	JINKU BARUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MR. D J DAS	PP, ASSAM
34	AB/507/2021 FIXED	BIDYUT BHARALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	AB/628/2021 B/O	SHIV SHANKAR YADAV AND 4 ORS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. G MAHANTA	PP, ASSAM
36	AB/677/2021 FIXED	SARBANANDA SARMAH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
37	AB/715/2021 FIXED	MD. SAFIKUL HAQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
38	AB/1256/2021 FIXED	MOMI SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
39	AB/1658/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
40	AB/1900/2021 FIXED	RIPAN NATH AND 3 ORS Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
41	AB/1995/2021 FIXED	BINOD GHEISING Versus THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
42	AB/1997/2021 FIXED	GAUTAM PAUL Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
43	AB/2040/2021 FIXED	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
44	AB/2141/2021 FIXED	MD RUHUL AMIN Versus THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
45	AB/2515/2021 FIXED	SIMANTA DASGUPTA Versus THE STATE OF ASSAM	MR. M K SHARMA MR. S B PRASAD MS. M BARUAH	PP, ASSAM
46	AB/2669/2021 FIXED	WAHAB ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
47	AB/2739/2021 FIXED	RANJITA BORA Versus THE STATE OF ASSAM	MR. A BISWAS MR R KALITA MS S AHOM	PP, ASSAM
48	AB/2797/2021 FIXED	PRAHLAD RAJBONGSHI AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P DUTTA	PP, ASSAM
49	AB/2872/2021 FIXED	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR. K SARMA MR. B J TALUKDAR	PP, ASSAM
50	AB/3078/2021 FIXED	BIDYUT HAZARIKA @ BIDYUT JYOTI HAZARIKA Versus THE STATE OF ASSAM	MR. M DUTTA MR J MAHANTA MR. D J BORAH	PP, ASSAM
51	AB/3109/2021 FIXED	RUHUL AMIN BHARALI Versus THE STATE OF ASSAM	MR. A M AHMED MR S RAHMAN MS R DEKA	PP, ASSAM

52	AB/3195/2021 FIXED	SURESH BAISHYA AND ANR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
53	AB/3204/2021 FIXED	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
54	AB/3224/2021 FIXED	MUSKUR HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
55	AB/3229/2021 FIXED	MAINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
56	AB/3247/2021 FIXED	DR (AM) DULEN PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
57	AB/3270/2021 FIXED	RIAZ UDDIN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
58	AB/3289/2021 FIXED	SARIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
59	AB/3292/2021 FIXED	DILIP GOGOI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
60	AB/3330/2021 FIXED	AMARENDRA ROY Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
61	AB/3402/2021 FIXED	DR RAKESH MEDHI Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MR R SHARMA MR. M CHALIHA	PP, ASSAM
62	AB/3414/2021 FIXED	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS. B MAHANTA	PP, ASSAM
63	AB/3438/2021 FIXED	UTPALENDU DAS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
64	AB/3446/2021 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

ORDERS

65	CrI.Rev.P./41/2019 FIXED	SMT. KIRAN JAISWAL Versus CENTRAL BUREAU OF INVESTIGATION	MS. B S GOYAL MR. A J HAZARIKA	SC, CBI
	WITH			
66	CrI.Rev.P./53/2019	JOY PRAKASH JAISWAL AND 2 ORS. Versus CENTRAL BUREAU OF INVESTIGATION	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, CBI
	WITH			
67	CrI.Rev.P./81/2019	SANJEEV JAISWAL Versus CENTRAL BUREAU OF INVESTIGATION (F)	MR K K MAHANTA	SC, CBI
68	CrI.Pet./171/2021 WITH OFFICE NOTE, LCR 1 FILE, B/O	BINAY KUMAR SINGHA Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM

HEARING

69	MFA/45/2008 WITH LCR, FIXED	GENERAL MANAGER N F RAILWAY Versus M/S P.P ENTERPRISES	MR.H K DAS MS.M CHATTERJEE MISS.D SONOWAL MS.S CHAKRABORTY MS.B DEVI SC, NF RLY SMTIU CHAKRABORTY S SARMA	MR.A GOYAL
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	WITH MC/1020/2008 in MFA/45/2008	THE UNION OF INDIA G.M,RLY Versus M/S. PP ENTERPRISE and ORS.	H K DAS B DEVI S SARMA	MR.A GOYAL
70	WITH MFA/3/2013	UNION OF INDIA Versus M/S P P ENTERPRISE	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
71	WITH MFA/4/2013	UNION OF INDIA Versus M/S KAVITA SALT SUPPLIERS	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
72	MFA/15/2011 WITH LCR, FIXED	UNION OF INDIA Versus M/S NORTH EAST LODISED SALTP LTD.	MS.M CHATTERJEE MS.D SONOWAL MS.S CHAKRABORTY SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
73	MFA/19/2012 WITH LCR, FIXED	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/632/2020 B/O	DULAL KRISHNA BHATTA Versus PREETOM SAIKIA, I.A.S. AND 2 ORS	MR S KHOUND R SARMAH	SC, HIGHER EDU MR. D SAIKIA MR S BHUYAN MR. K GOGOI
2	WP(C)/2121/2021	NAMRATA SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. A BHATTACHARYYA	MR. S S ROY ASSTT.S.G.I.
3	WP(C)/4210/2021 FIXED	HEMONTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
4	WP(C)/4409/2021 B/O	PARBATI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM
5	WP(C)/4664/2021	JUKTI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ISLAM MS. C KALITA	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4917/2021 B/O	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
7	WP(C)/5175/2021	MALAY KRISHNA DUTTA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA	SC, ELEM. EDU SC, SSA
8	WP(C)/5642/2021 FIXED	KRIT KUNAL DHAWAN Versus THE STATE OF ASSAM AND 2 ORS	DR A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION

9	WP(C)/5676/2021	AZAD HUSSAIN PRODHANI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5679/2021 B/O	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE DEPTT.
11	WP(C)/5683/2021	SHAMIMA FIRDAUS MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. B U LASKAR	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5689/2021	HAINUR ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. J A AHMED	SC, ELEM. EDU GA, ASSAM
13	WP(C)/5691/2021	SMTI MINU BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR M U AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
14	WP(C)/5692/2021 B/O	NUR HUSSAIN PRODHANI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5700/2021	ABDULLAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/5702/2021 B/O	ABU KHAYER SK Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5703/2021 B/O	BISWAJIT DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MR. A ROSHID MS. M R DEVI	SC, SEC. EDU. GA, ASSAM
18	WP(C)/5708/2021 B/O	KHALILUZZAMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/366/2021 in WP(C)/5706/2020	KHOKAN CH. DAS Versus BABUL CH. MAZUMDAR AND 5 ORS.	MR B D DAS MRS R DEKA B B HUSSAIN	SC, SEC. EDU. MR R YADAV MS. K YADAV MS. M BHATTACHARJEE SC, K A A C
	WITH WP(C)/5706/2020	BABUL CHANDRA MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR R YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA	SC, SEC. EDU. MR B D DAS MRS R DEKA B B HUSSAIN SC, K A A C
	WITH I.A.(Civil)/1709/2021 in WP(C)/5706/2020	BABUL CHANDRA MAZUMDAR Versus SRI KHOKAN CH. DAS AND 5 ORS.	MR R YADAV MS. K YADAV MS. M BHATTACHARYYA	SC. EDU.
20	I.A.(Civil)/1654/2021 BY SLIP in WP(C)/3621/2021	NURUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. F	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM MR. I ROFIQUE
	WITH WP(C)/3621/2021	KALPANA GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR I RAFIQUE MR. M K SHARMA MS. S DEVI	SC, SEC. EDU. MR. M KHAN (R6, R7) MR. K R PATGIRI (R4, R5) MR. J RAHMAN (R6, R7) MR R ISLAM (R6, R7)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
21	I.A.(Civil)/1718/2021 in Cont.Cas(C)/397/2020	MANU RAM DAS Versus PRITAM SAIKIA AND 6 ORS.	MR R S CHAUHAN	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI
	WITH Cont.Cas(C)/397/2020	MANU RAM DAS Versus PRITAM SAIKIA AND 4 ORS.	MR R S CHAUHAN	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI

ADMISSION

22	WP(C)/6873/2015	M/S RAMDEV JUTE Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION MR.S SAIKIA
23	WP(C)/6654/2016	SRI BHUPEN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA MR.M C DAS	MR.S GOGOI(R- 3&4) SC, HIGHER EDUCATION SC, U G C
24	WP(C)/3549/2017	NASIR UDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	GA, ASSAM R-3 MS B DEVI (R7) MR. N BARUAH MS. M BORUAH SC, SECONDARY EDUCATION(1,2,4,5) MR. N BARUAH (R7)
25	WP(C)/5838/2017	NABAMITA BHATTACHARJEE and 16 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MR. P A AHMED MS.S DASGUPTA MS.U BARUAH MS M DAS MS J YESMIN	SC, ELEMENTARY EDUCATION SC, SSA
26	WP(C)/6029/2017	RIMA REKHA BOIRAGI and 29 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MRV K BAROOAH	MS.A VERMASC, FINANCE DEPARTMENT, R - 2 MR.A DEKA(SC, ELEMENTARY EDUCATION, (R - 1,3,4,5 & 6))
	WITH			
27	WP(C)/5912/2017	IMDADUL ISLAM and 2 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.A BHATTACHARJEE MR.S U AHMED MRA HAWARI	MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
28	WP(C)/7124/2017	MOHAN NATH Versus THE STATE OF ASSAM and 3 ORS.	MR. A R SIKDAR MS. S PARVEEN MR. N AHMED MR. A ALI MR. D SAHA	GA, ASSAM SC, EDUCATION
29	WP(C)/1427/2018	JAHNABI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR D GOGOI MR. U K DEKA	SC, SEC. EDU.
30	WP(C)/2274/2019 CAVT. NO.0281/2019	ABU TALEB SIDDIQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR B CHOUDHURY MR E SHITIRI	MR. P K DAS SC, EDU FOR CAVEATOR
31	WP(C)/6296/2019	MOTIAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	MR. S K DAS SC. EDU.
32	WP(C)/1037/2020 B/O	BHUPALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU SC, SEBA
33	WP(C)/2492/2020	BAPAN DAS AND 20 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	SC, SEC. EDU. SC, N C T E (R-4) SC, U G C (R-3)
34	WP(C)/556/2021	HABIB KHAN Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D A KAIYUM MR J ISLAM	MR. R ISLAM (r-4) SC, SEBA
35	WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
	WITH I.A.(Civil)/1313/2021 in WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR D DAS MR K KHANNA MR. A DUTTA	SC, GST

36	WITH WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
37	WITH WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
38	WP(C)/2888/2021	BANKIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR H J SAIKIA Y SULTANA	SC, ELEM. EDU
39	WP(C)/3227/2021 B/O	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
ORDERS				
40	WP(C)/5667/2015	RAMEN CHOUDHURY Versus STATE OF ASSAM and 7 ORS,	MR.B CHOUDHURY MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.P K KALITA(R-8) MR.K BHATTACHARJEER-8 MR.A D CHOUDHURY(R-3) MR.D CHOUDHURY(R-3) MR. P DUTTA(R-3) SC, SECONDARY EDUCATION(R1-4)
41	WP(C)/2239/2016	SADIKA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM MD.A HUSSAIN(R-9) SC, SECONDARY EDUCATION MR.A S CHOUDHURYR-9
42	WP(C)/2819/2016	DR. TULUMONI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MS L BARUAH	SC, APSC R-4 SC, ELEMENTARY EDUCATION(R-1-3)
43	WP(C)/6164/2016	SMTI. NEELAKSHI HAZARIKA Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MS. R DEKA MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9)
44	WITH WP(C)/6375/2016	TAPAN CH. BORDOLOI Versus THE STATE OF ASSAM AND 10 ORS	MR.T DAS MS.L BHUYAN	GA, ASSAM MR. S BHATTACHARJEE MR. N K KALITA (R9) MR. R D BHUYAN (R9) MR. S DUTTA (R9) MS. U GOSWAMI (R9) MR U DEKA SC, SECONDARY EDUCATION MR D DEKA (R9) LEGAL SERVICE COMITTEE
45	WP(C)/8059/2017 CAVT. NO. 1779/2017 WITH CAVT.NO./1779/2017	EKRAMUL HOQUE Versus THE STATE OF ASSAM and 8 ORS.	MR.D A KAIYUM MR.E HUSSAIN	MR.R ISLAM SC, SECONDARY EDUCATION FOR CAVEATOR
46	WP(C)/5451/2018	SHRI ASHUTOSH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	SC, SEC. EDU.

47	I.A.(Civil)/604/2019 in WP(C)/1464/2017 WITH WP(C)/1464/2017	AZHAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM and 6 ORS. MAHAMUDA KHATUN Versus THE STATE OF ASSAM and 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	SC, ELEM. EDU GA, ASSAM MR. S C BISWAS MR.C BARUAH (R-5) GA, ASSAM MR.S C BISWAS(R-7) SC, AG MR. S S ROY (GA, ASSAM, R-1 & 2) SC, ELEMENTARY EDUCATION MS.U NANDA(R-7) MS A PARVEEN (R-7) MR.R D PURAKAISTHA(R-7) MS.N D SARMA(R-7)
48	Cont.Cas(C)/511/2020	SARBASHRI BASUMATARY Versus JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. B CHOUDHURY
49	Cont.Cas(C)/512/2020	JAROW BASUMATARY Versus JAGADISH PRASAD BRAHMA	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR P NAYAK MR A CHALIHA MR A CHALIHA
50	WP(C)/1368/2021	MD. FAKHRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU. SC, FINANCE DEPTT.
51	I.A.(Civil)/1651/2021 in Cont.Cas(C)/177/2020 WITH Cont.Cas(C)/177/2020	NASIR UDDIN SARKAR Versus SAMIR SINHA, IAS AND 4 ORS. NASIR UDDIN SARKAR Versus SAMIR SINHA, IAS AND 4 ORS.	MR. M R KHANDAKAR MR. M R KHANDAKAR	MR J ABEDIN MR. K I MAZUMDER
52	I.A.(Civil)/1692/2021 in WP(C)/1930/2017 WITH WP(C)/1930/2017	THE PRINCIPAL, LALIT CHANDRA BHARALI COLLEGE Versus DR. MUKUL KUMAR SARMA AND 5 ORS. DR. MUKUL KUMAR SARMA. Versus THE STATE OF ASSAM and 4 ORS.	 MR.N ZAMAN MR.S BORA MR.A GANGULY MR.A BORA	SC, HIGHER EDUCATION MR. S MUKTAR (R4) MR. A CHAMUAH(SC, UGC) SC, HIGHER EDUCATION
53	WP(C)/2297/2021	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 10 ORS STAY MATTERS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA
54	WP(C)/2889/2015	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	GA, ASSAM (R-3) MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2)
55	WP(C)/910/2018	SMT. DEBI ROY @ DEVI ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. P SHARMAH MRS H M PHUKAN	SC, ELEM. EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/21/2019	MOKSED ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM
2	Cont.Cas(C)/385/2021	MRS. NIRUPAMA HAZARIKA Versus DHARMA KANTA MILI AND 2 ORS	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	
3	Cont.Cas(C)/408/2021	CHITRALEKHA GOGOI MAZUMDAR Versus RAMENDRA NATH SARMA, ACS	MR. S SAIKIA	
4	WP(C)/4894/2021 FIXED	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY	GA, ASSAM SC. AGRICULTURE
5	WP(C)/5328/2021	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
6	WP(C)/5674/2021	SMTI. SUMITA RUDRA PAUL @ SUMITA RUDRA PAUL (TALUKDAR) Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. P CHAKRABORTY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
7	WP(C)/5677/2021	MUKUL HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B C DAS MR. D A KAIYUM MR J ISLAM	SC, PNRD
8	WP(C)/5686/2021	IFTARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. K M HALOI MR. B DAS	GA, ASSAM SC, AG
9	WP(C)/5687/2021	LOHIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR K PUJARI MS. K AKHTAR MR. A LAHKAR	GA, ASSAM SC, GMC
10	WP(C)/5688/2021	SANTOSH MISRA AND 41 ORS Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD

11	WP(C)/5690/2021	PRADIP DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A ISLAM MR J I MONDAL	SC, PWD
12	WP(C)/5706/2021	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/1617/2021 in WP(C)/2462/2018	UNION OF INDIA AND 4 ORS. Versus MS. REKHA RANI DAS	MRS. A GAYAN	MR. B RAMCHIARY
	WITH WP(C)/2462/2018	REKHA RANI DAS Versus THE UNION OF INDIA AND 4 ORS	MR. B RAMCHIARY MS. M BASUMATARY MR. A BORO MS. C TALUKDAR	MRS. A GAYAN (CGC) ASSTT.S.G.I.
14	I.A.(Civil)/1700/2021 in WP(C)/2822/2019	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. Versus SMT. RUPALI BHATTACHARJEE A	DR G J SHARMA MR S NATH	
	WITH WP(C)/2822/2019	RUPALI BHATTACHARJEE Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN	MR G J SHARMA MR S NATH
<u>ADMISSION</u>				
15	WP(C)/81/2019	UMSAW KHWAN VILLAGE DURBAR AND 3 ORS. Versus ENFORCEMENT DIRECTORATE AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MR. V G K KYNTA	MR. S K MEDHI(SC, ENFORCEMENT DIRECTORATE) ASSTT.S.G.I.
	WITH WP(C)/1154/2019	SURESH KR. JALAN Versus THE UNION OF INDIA AND 4 ORS.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. S K MEDHI (SC, ENFORCEMENT DEPT.) ASSTT.S.G.I.
17	WP(C)/2286/2021 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM R SARMAH MR H K NATH SC, WPT AND BC
18	WP(C)/2785/2021 FIXED	NURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, HEALTH AND F W
19	WP(C)/4647/2021 FIXED	RANJIT MAHANTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. R SHARMA	SC, APDCL
<u>ORDERS</u>				
20	Cont.Cas(C)/236/2019 WP(C) 3131/2016(D/O)	DIPENDRA ADHIKARI AND 7 ORS. Versus BISWAJIT PEGU AND ANR.	MS. A BHATTACHARYYA MR. P KALITA	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
	WITH Review.Pet./106/2019	THE DEPUTY COMMISSIONER, KAMRUP (METRO) DISTRICT, Versus SRI DIPENDRA ADHIKARI AND 10 ORS.	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI	GA, ASSAM MS. A BHATTACHARYYA MR. S BANIK (r-1 to 7) MR. P N GOSWAMI MR. P KALITA MR. I KALITA MR. K P PATHAK MR. B M CHOUDHURY SC, FINANCE DEPTT.
22	W.P.(CrI.)/21/2021 FIXED	SHERMAN ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. S U AHMED MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM

23	I.A.(Civil)/1511/2021 FIXED in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
WITH				
WP(C)/3095/2021				
PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS				
MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR				
GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD				
<u>HEARING</u>				
24	WP(C)/2938/2015 PART-HEARD	DWIJEN BORO Versus THE STATE OF ASSAM and 4 ORS,	MR.B P SINHA MS.N DAS	MRSB BHUYAN SC, PWD
25	MACApp./276/2018 PART HEARD	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
WITH				
I.A.(Civil)/2282/2020 in MACApp./276/2018				
MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.				
MR. K K PARASAR				
MR. A J SAIKIA				

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2988/2021	RUHUL AMIN @ RUBUL AND 2 ORS Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
2	Bail Appln./2991/2021	KAMALUDDIN AHMED Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
3	Bail Appln./2992/2021	DR. JYOTIRMAY DEV SARMA Versus THE STATE OF ASSAM	MR D KALITA MR B C MUCHAHARY	PP, ASSAM
4	Bail Appln./3005/2021	KRISHNA CHOUDHURY @ GETHU Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN	PP, ASSAM
5	Bail Appln./3006/2021	BASHI SAHA @ PRANJIT SAHA Versus THE STATE OF ASSAM	MR. K BORUAH MR. K ROY MR. M ALOM	PP, ASSAM
MOTION				
6	AB/3501/2021	JITENDRA PRASAD @ JITEN SHAH Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
7	AB/3508/2021	JAYANTA DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. PRAN BORA	PP, ASSAM
8	AB/3512/2021	JAIDEEP DAHAL Versus THE STATE OF ASSAM	MR H K NATH	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
9	I.A.(CrI.)/425/2021 in AB/2837/2021	SAGAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. N J KHATANIAR	PP, ASSAM
	WITH AB/2837/2021	SAGAR DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR MR. V A CHOWDHURY	SC, EXCISE DEPTT.

ADMISSION

10	Tr.P.(CrI.)/35/2017 FIXED	SYEEDA FARHANA YASMIN and ANR Versus THE STATE OF ASSAM and ANR	MR.H RAHMAN MR.P P DUTTA MR.C KONWAR MR.A BARUA	MR. R S MISHRA PP, ASSAM
11	Tr.P.(CrI.)/37/2017 FIXED	DULAL BORA Versus THE STATE OF ASSAM and ANR.	MR .A BHATTACHARJEE MR.J DAS MR. A BHATTACHARYA MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) MR. J P MORE (R2) PP, ASSAM
12	CrI.Rev.P./80/2018 B/O	CHIRANJEET BHATTACHARYYA Versus MONALISHA SHARMA	MR. T J MAHANTA MR. R KALITA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
13	Tr.P.(CrI.)/9/2019 FIXED	SANJAY DIDWANIA AND ANR. Versus AKRITI DIDWANIA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. A K GUPTA MR. R S MISHRA
14	CrI.Pet./956/2019 FIXED	MONTU SAIKIA @ MONTU KUMAR SAIKIA Versus SYAM SUNDER AGARWAL AND ANR	MR. B BORA MR P S RAJA	MR. S C KEYAL PP, ASSAM (R2) MS. A AGARWAL
15	CrI.A./173/2021	BHULA GOGOI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/445/2021 in CrI.A./173/2021	BHULA GOGOI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
16	CrI.A./174/2021	ABEDIN SHEIKH @ ABEDIN ALI SK., Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/448/2021 in CrI.A./174/2021	ABEDIN SHEIKH @ ABEDIN ALI SK., Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	CrI.Pet./252/2021 WITH LCR 1 FILE, FIXED	AMINUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY	MS. S KHANIKAR (R-2) MR D. CHAKRABORTY PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./60/2021 SCANNED COPY OF CASE RECORD, FIXED	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE
19	Bail Appln./1881/2021 FIXED	RIAJUL ALI @ MD. RIAJUL ALI Versus THE UNION OF INDIA	MR K K BHATTACHARYYA	SC, DRI
20	Bail Appln./2156/2021 SCANNED COPY OF CASE DIARY, FIXED	MD. REBUL HUSSAIN @ PAPU Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
21	Bail Appln./2309/2021 SCANNED COPY OF CASE DIARY, FIXED	PRADUM CHAUHAN Versus THE STATE OF ASSAM	MR. B PRASAD MR K K KALITA	PP, ASSAM
22	Bail Appln./2323/2021 FIXED	AJIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
23	Bail Appln./2334/2021 SCANNED COPY OF CASE DIARY, FIXED	IDRISH ALI AND ANR. Versus THE STATE OF ASSAM	M ALAMGEER MR. A AHMED U U KHAN	PP, ASSAM
24	Bail Appln./2368/2021 FIXED	LAXMAN PASSWAN @ LAKSHMAN PASWAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
25	Bail Appln./2414/2021 FIXED	AKHILESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
26	Bail Appln./2418/2021 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM

27	Bail Appln./2434/2021 SCANNED COPY OF CASE DIARY, FIXED	HUSSAIN AHMED TALUKDAR AND 3 ORS Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
28	Bail Appln./2466/2021 FIXED	RATAN BARMAN AND 3 ORS Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
29	Bail Appln./2552/2021 FIXED	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
30	Bail Appln./2628/2021 FIXED	MOTIBUR RAHMAN CHOUDHURY @ RAJU Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
WITH				
31	Bail Appln./2456/2021	NUR AHMED BARBHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
32	Bail Appln./2673/2021 FIXED	SANGITA KONWAR AND ANR Versus THE STATE OF ASSAM	MR. K M HALOI MR. B BISHAYA	PP, ASSAM
33	Bail Appln./2763/2021 FIXED	PANKAJ HAZARIKA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
34	Bail Appln./2832/2021 FIXED	PADMESWAR MORAN Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. A K GUPTA	
<u>BAIL HEARING</u>				
35	AB/163/2021 FIXED	NAGEN TALUKDAR Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
36	AB/247/2021 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
37	AB/700/2021 FIXED	PRADIP TERANG Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM SC, EXCISE DEPTT.
WITH				
38	AB/540/2021	RAJIB KONWAR Versus THE STATE OF ASSAM	MR. D BARUAH MS. T. PAIT	PP, ASSAM SC, EXCISE DEPTT.
39	AB/858/2021 FIXED	SWAPNIL BORUAH AND ANR Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
40	AB/1390/2021 FIXED	DIGANTA DEKA Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
41	AB/1417/2021 FIXED	SRI JAN BARUAH Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
42	AB/1834/2021 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM	MR. DITUL DAS MR S K MEDHI	PP, ASSAM
43	AB/2209/2021 FIXED	RIYAJUL ALI @ RIYAZUL ALI Versus THE STATE OF ASSAM	MS F RAHMAN MR. S H SAIKIA	PP, ASSAM
44	AB/2573/2021 FIXED	KHAYMAN BIBI @ MAIMAL BIBI AND ANR Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
45	AB/2659/2021 FIXED	BINOD PATIR @ BINOD PADER Versus THE STATE OF ASSAM	MR. M K NEOG	PP, ASSAM
46	AB/2662/2021 FIXED	MAHABIR PRASAD AGARWALA Versus THE STATE OF ASSAM	MR. O P BHATI MR. P SARMA MR. S K GUPTA MR. M K GOGOI MR. P K PODDAR	PP, ASSAM

47	AB/2900/2021 FIXED	BAHAR UDDIN @ BAHARUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM	MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
48	AB/2913/2021 FIXED	NELAMATI BORO @ RITA BORO Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
49	AB/2914/2021 FIXED	DIPAK DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
50	AB/2957/2021 FIXED	JADAB BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR B S DEKA	PP, ASSAM
51	AB/3048/2021 FIXED	KHALEK ALI @ ABDUL KHALEK AND 3 ORS Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
52	AB/3125/2021 FIXED	GAUTAM BANIA Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
53	AB/3142/2021 FIXED	GANESH BORO Versus THE STATE OF ASSAM	MR. K M HALOI MR. B BISHAYA	PP, ASSAM
54	AB/3143/2021 FIXED	ASRAFUL ISLAM @ ASRAFUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
55	AB/3420/2021 FIXED	HANNAN SIKDER Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
ORDERS				
56	Crl.L.P./18/2021 in Crl.A./5513/2021 WITH Crl.A./5513/2021 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus ANATH CHANDRA DAS AND ANR DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI. ANATH CHANDRA DAS F	MR. S C KEYAL MR. S C KEYAL	
57	Crl.A./84/2021 WITH LCR 6 FILES, FIXED WITH	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
58	Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
59	Crl.A./113/2021 WITH OFFICE NOTE, LCR 1 FILE, FIXED	SMTI DURGA DEVI Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. N DAS MS S CHOUDHURY MS. A MESEN	SC, NCB
60	Crl.A./139/2021 WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/330/2021 in Crl.A./139/2021	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
61	Crl.Rev.P./212/2021 FIXED	FAIZUL HAQUE @ DALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BORA MR J BORAH	PP, ASSAM
62	I.A.(Crl.)/403/2021 CRL.PET. 191/2021(D/O) in Crl.Pet./191/2021	JINNAT ALI AHMED @ ZINNAT ALI AHMED Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM

63 Crl.Pet./487/2021
FIXED

SANJAY RAJBHAR
Versus
THE STATE OF ASSAM AND ANR

MR. M KHAN
MR. J RAHMAN
MR R ISLAM

PP, ASSAM

64 Crl.Pet./488/2021
FIXED

CHANDAN SAHA
Versus
THE STATE OF ASSAM AND ANR

MR. M KHAN
MR. J RAHMAN
MR R ISLAM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2996/2017 B/O	SAHIR ALOM SADIOL Versus THE STATE OF ASSAM and 4 ORS.	MR.B CHAKRABORTY MR.U DAS MS.P UPAMANYU	DR. B AHMED (SC, COOPERATION GA, ASSAM
2	WP(C)/999/2018	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MR. M P SARMA	SC, HIGHER EDU MR. A CHAMUAH, SC UGC
WITH				
3	WP(C)/2479/2015	ASIR UDDIN AHMED and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.S BANIK MR.H GUPTA	MR.R ISLAM(R-6) MR.D A KAIYUM(R-5) MR.M DUTTA(R-6) MR. A CHAMUAH(R-10) MR.A AHMED(R-5) MS.K BARPUJARI SC, U G C MR.N UDDIN(R-6) SC, HIGHER EDUCATION ASSTT.S.G.I.
4	WP(C)/2060/2018 FIXED	MD. MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MS. N DAS MR D K ROY MS. I JAMIR MS. I JAMIR	SC, HEALTH
5	WP(C)/4751/2018 FIXED	BIREN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM MR. N ANAND (R 2 AND 4)
6	WP(C)/3278/2019	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH

7	WP(C)/5572/2019 FIXED	AYUB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOQUE MR H GUPTA	SC, PNRD MR. S SARMA MR. J DEKA MR. B SAHARIA MR J C BORAH (R6) MR. T K BHUYAN MR. U SARMA MR. S K DEKA SC, G U GA, ASSAM
8	WP(C)/6004/2019 FIXED	ANIS RASUL MAZUMDER Versus THE STATE OF ASSAM	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
	WITH			
9	WP(C)/6010/2019	DHRUBAJYOTI DEB Versus THE STATE OF ASSAM	MR. A K DUTTA	SC, PERSONNEL DEPT.
10	WP(C)/1149/2020 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR R ISLAM MS AFSANA HUSSAIN MS M DEKA	GA, ASSAM
11	WP(C)/1457/2020 FIXED	MOSTAFA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S H RAHMAN MR. D A KAIYUM	GA, ASSAM SC, PWD
12	WP(C)/1572/2020 FIXED	MANASH JYOTI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM MR. P N GOSWAMI, SC, FOREST DEPTT.
13	WP(C)/2857/2020 B/O	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
	WITH			
14	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
	WITH			
15	WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
	WITH			
16	WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
17	WP(C)/4310/2020 FIXED	PRADIP TIMUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS. N SHYAMAL MS U SHARMA	GA, ASSAM
18	WP(C)/4716/2020 FIXED	HEMANTA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE SC, FINANCE
19	WP(C)/1192/2021 B/O	PRASANNA SARMA AND 68 ORS Versus ASSAM GRAMIN VIKASH BANK AND ANR	MR. B K BHATTACHARJEE MISS A CHETIA	SC, A G V B
20	WP(C)/2055/2021 FIXED	SAFIQR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR S P DAS MR. N DAS	GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
21	WP(C)/2378/2021 FIXED	RAJEN DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION

22	WP(C)/2511/2021	PAPPU SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE	GA, ASSAM
23	WP(C)/3363/2021 FIXED	BHABEN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. J GHOSH SC, BTC	GA, ASSAM SC, IRRIGATION
24	WP(C)/3605/2021 FIXED	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT. SC, PNRD
25	WP(C)/3735/2021 FIXED	DHRUBAJYOTI SEN DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M ISLAM	
26	WP(C)/3747/2021 FIXED	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	ASSTT.S.G.I.
27	WP(C)/3750/2021 FIXED	ABDUR ROUF AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
28	WP(C)/3759/2021 FIXED	RAJU SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S SHARMA	GA, ASSAM SC, REVENUE
29	WP(C)/3765/2021 FIXED	LEENA KABUI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H LASKAR MR. T A CHOUDHURY MS. J GHOSH	SC, FINANCE SC, HEALTH
30	WP(C)/3766/2021 FIXED	KANAK HIRA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HAZARIKA MR. R PHUKAN	SC, PWD
31	WP(C)/3767/2021 FIXED	DEEPIYOTI PATHAK Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM
32	WP(C)/3773/2021 FIXED	DHUNI RAJ JOSHI Versus THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
33	WP(C)/3789/2021 FIXED	SABITRI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS. U HAZARIKA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
34	WP(C)/3829/2021 FIXED	SAIDUL ALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
35	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. S K MEDHI ASSTT.S.G.I.
36	WP(C)/5205/2021 FIXED	HARI PRASAD SARMA AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MR S GAUTAM M R Sharma	SC, ELEM. EDU
ORDERS				
37	I.A.(Civil)/348/2021 FIXED in WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA

	WITH WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
38	WP(C)/630/2021	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R- 7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB SC, AAU
39	WP(C)/1125/2021 FIXED	BISHAL JYOTI NEOG Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MR H DAS MR. R MEDHI	
40	WP(C)/1516/2021	HITESH CH BHATTA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR S DAS MR D BORAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I.
<u>HEARING</u>				
41	WP(C)/2056/2015 FIXED	CHANDAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MR P S DEKA (SC, REVENUE) MR M R ADHIKARI (GA, ASSAM) R-3 & 4
42	WP(C)/5582/2015	UTPAL SEN DAS and ANR Versus THE UNION OF INDIA and 6 ORS	MR.J U AHMED MR.D SUR MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	C.G.C. MR. D C BORAH(R-1 to 7) ASSTT.S.G.I.
43	WP(C)/6002/2017 B/O	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
44	WP(C)/1301/2019 FIXED	SAJANA BEGUM RAJBARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MRS. A AHMED MS. M MEDHI	GA, ASSAM
<u>STAY MATTERS</u>				
45	WP(C)/5097/2015 FIXED	DR. TAFIKUDDIN AHMED and 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B GOSWAMI MS.S CHUTIA	MR.J M A CHOUDHURY SC, HEALTH & F W
46	WP(C)/9037/2019 FIXED	CHINMOY CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM
47	WITH WP(C)/56/2019	R.K.MANI SANA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI SC, P H E
48	WITH WP(C)/2545/2019	BIMAL CHANDRA DAS AND 36 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M K DAS (R-10-14) SC, P H E
49	WITH WP(C)/1452/2020	RUPALI SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E
50	WITH WP(C)/5042/2020	BOL BAHADUR THAPPA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, PWD SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
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7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,29th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 15

[CIVIL BENCH-III, CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./404/2018 WITH LCR	AIMONA KHATUN @ AIMELA KHATUN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)
2	Crl.Rev.P./87/2019 WITH LCR 6 FILES(3+3)	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
	WITH I.A.(Crl.)/187/2019 in Crl.Rev.P./87/2019	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	MR S DAS PP, ASSAM MR. H A SARKAR
3	Crl.Rev.P./90/2019	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	MR. B J GHOSH MR. DILIP DEY PP, ASSAM
	WITH I.A.(Crl.)/188/2019 in Crl.Rev.P./90/2019	KAMAKHYA CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
4	Crl.Rev.P./154/2019 FIXED	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
5	MACApp./300/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus SMT. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	

	WITH I.A.(Civil)/2285/2020 in MACApp./300/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus SMTI. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
6	MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/1444/2021 in MACApp./205/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANJALI BORDOLOI AND 3 ORS.	MR. R C PAUL	
7	MACApp./211/2021	THE UNITED INDIA INSURANCE COMPANY LTD Versus DIPAMANI NATH AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1460/2021 in MACApp./211/2021	THE UNITED INDIA INSURANCE COMPANY LTD Versus DIPAMANI NATH AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
8	MACApp./214/2021	UNITED INDIA INSURANCE CO. LTD. Versus CHAJINA BEGUM AND 6 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/1474/2021 in MACApp./214/2021	UNITED INDIA INSURANCE CO. LTD. Versus CHAJINA BEGUM AND 6 ORS. B	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
9	MACApp./223/2021	PUSPALATA RAY AND ANR Versus THE BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. S C BISWAS MR. P S BISWAS	
10	MACApp./235/2021	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
11	MACApp./238/2021	THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. PINKY KUMARI THAKUR AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/1633/2021 in MACApp./238/2021	THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. PINKY KUMARI THAKUR AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
12	MACApp./242/2021	MONIKA GOGOI Versus THE BRANCH MANAGER	B R DAS MR N SARMA	
13	MACApp./249/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH
	WITH I.A.(Civil)/1696/2021 in MACApp./249/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH
		ORDERS		
14	MACApp./24/2007 WITH LCR	ORIENTAL INSURANCE CO LTD Versus PRASANTA BORA AND ORS	MR.S K GOSWAMI MR.R KATHKATIA	MS.P BHATTACHARYA(R-1) MS.M KALITAR-1 MR.A BARUA(R-1)

15	MACApp./224/2012 WITH LCR FILES	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
16	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
17	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
18	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

19	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
20	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
21	WITH MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
	WITH I.A.(Civil)/934/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/936/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
	WITH I.A.(Civil)/937/2018 in MACApp./113/2013	NATIONAL INSURANCE CO. LTD. Versus MOHEN SAIKIA AND 5 ORS	MR. R K BHATRA MR. A SAIKIA MS. P HUJURI	MR. R GOSWAMI
22	MC/95/2017 MAC.APP. 207/2011(D/O), WITH LCR in MACApp./207/2011	NATIONAL INSURANCE CO.LTD. Versus BIJU KONWAR and 3 ORS	MR.D MOZUMDER MR.S SAIKIA MR.R SARMA	MR.D J DAS MR.Z AHSAN
23	CrI.Rev.P./392/2017	RAJESH SHAH Versus THE STATE OF ASSAM and ANR.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	PP, ASSAM
24	I.A.(Civil)/148/2018 in MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	

	WITH MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/149/2018 in MACApp./27/2018	UNITED INDIA INSURANCE CO. LTD. Versus ASHALATA BISWAS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
25	MACApp./449/2018 WITH LCR, B/O	NATIONAL INSURANCE CO. LTD Versus SMT BABY BHATTACHARJEE AND 3 ORS	MS M KASHYAP MR. K K BHATTA MR. R K BHATRA MS P HUJURI	MR. N D BHUYAN (R1)
26	MACApp./947/2018 WITH LCR	SHAHINUR KHATUN Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. A DUTTA MRS. P M DUTTA
27	MACApp./1003/2018 WITH LCR, FIXED	SRI BAKUL SARKAR Versus SRI DIPAK BARUAH AND 4 ORS	MR. D NATH MR D KALITA MR P BORAH	MR. K K DEY MR. R GOSWAMI MS. D DEKA MS. M SAIKIA MR V K BAROOAH MS. P BORTHAKUR
28	I.A.(Civil)/2195/2018 MAC.APP. 11/2005(D/O), MAC.APP. 143/2005(D/O)	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. YBACHMCHA DEVI AND 2 ORS	MRS. S ROY	MR B SHARMA MR. S BANIK
29	MACApp./470/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BOBY SAIKIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. H ROHMAN
30	I.A.(Civil)/718/2019 MAC.APP. 2/2006(D/O), MAC.APP. 3/2006(D/O) in MACApp./2/2006	SMTI BISA BALA MALI Versus OREINTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS
	WITH I.A.(Civil)/888/2019	MADHU MALI Versus ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO
31	CrI.Rev.P./5/2020 WITH LCR 3 FILES	RANA KUMAR PHOOKAN Versus M/S ASSAM SUPPLY SYNDICATE	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS	
32	CrI.Rev.P./149/2021 WITH LCR 2 FILES	PRANAB BARMAN Versus DIPTI BARMAN AND ANR.	MR. B PRASAD MR P J BORAH MR. B KHOUND	MR. S DIHINGIA MR I HASSAN MR. S DUTTA
33	I.A.(Civil)/1699/2021 WITH LCR, B/O in MACApp./135/2019	SMTI DHIRU BORA Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. B CHETRI MS. D J BORAH (r-1) MS. J TALUKDAR	MR. B CHETRI
	WITH MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
	WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
34	I.A.(Civil)/1744/2021 MAC.APP. 685/2018(D/O), B/O in MACApp./685/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus LUCKMON RYMBAI @ LAKMON RYMBAI AND 6 ORS.	MR. A BHATTACHARYYA	

HEARING

35	MACApp./227/2012 WITH LCR	PRANATI PHOOKAN and 2 ORS Versus ICICI LOMBARD INSURANCE COMPANY LTD and 2 ORS	MR.N DEKA MR.M CHETIA MR.D DEKA MR.R BHARALI	MR.R GOSWAMI MR.I ALAM
36	MACApp./30/2013 WITH LCR	SRI DUGDHA RABHA Versus M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRS.A VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
37	MACApp./56/2013 WITH LCR	RENU PROVA GOHAIN and 2 ORS Versus MD AKIBOR RAHMAN and 2 ORS	MR.P MAHANTA	MR.S K GOSWAMI MR.B K DAS MR.P K SHARMA MR.R KATHKATIA
38	MACApp./87/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	MR.S DAS MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA
	WITH MC/716/2013 in MACApp./87/2013	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	
39	MACApp./301/2013 WITH LCR, FIXED	HIRENDRA CH. DEY Versus NATIONAL INSURANCE CO. LTD. and 2 ORS.	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.R C PAUL MS.S ROY MS.E YASMIN

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH-IV, CRIMINAL AND CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 25-10-2021
TO 29-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2984/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
2	Bail Appln./2985/2021	NIRMOL @ NIRMAL CHETRY Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
3	Bail Appln./2986/2021	ATAUR RAHMAN @ MD. ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./2987/2021	LAKHINANDAN GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	PP, ASSAM
5	Bail Appln./2995/2021	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
6	Bail Appln./2998/2021 B/O	MD. MUJAHAR LATIF @ ABDUL LATIF Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
7	Bail Appln./3001/2021	DIPAK KR ROY Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
8	Bail Appln./3002/2021	GANESH DAS Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
9	Bail Appln./3003/2021	UJJAL TALUKDAR Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
10	Bail Appln./3004/2021	MIRI DAS @ GHANA KANTA DAS Versus THE STATE OF ASSAM	MR. A J SARMA MS P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
11	Bail Appln./3007/2021	ASWINI PATIRI AND 3 ORS Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM

MOTION

12	AB/3324/2021 AB 2368/2021(D/O), FIXED	JAMSHER ALI PRODHANI AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
13	AB/3390/2021	MD. AJIT ALI Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
14	AB/3493/2021 B/O	ABU TAHER @ TAHER UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. Z HAMMAD	PP, ASSAM
15	AB/3495/2021	MEHERA YESMIN BORKAKATI AND 3 ORS Versus THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
16	AB/3496/2021	DEVA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
17	AB/3500/2021	GANESH PRASAD Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
18	AB/3503/2021	PUJA DEVI AND ANR Versus THE STATE OF ASSAM	MR. J M GOGOI MS. S GOGOI	PP, ASSAM
19	AB/3506/2021	JANARDAN DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/3507/2021	SONABAR ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
21	AB/3515/2021	NURUL HOQUE SARKAR Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM
22	AB/3516/2021	MD. HAFIJUL ALI @ MD. HABIJUL ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM

ADMISSION

23	CrI.Pet./8/2020 WITH LCR 4 FILES, B/O	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND ANR.	MR. S N ADHYAPAK MS. B DAS	MS. M DAS PP, ASSAM
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BAIL HEARING (BA)

24	Bail Appln./2077/2021 FIXED	NITUL KALITA Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
25	Bail Appln./2363/2021 FIXED	FOYZUL HOQUE @ MD. FOIJUL HOQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
26	Bail Appln./2394/2021 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
27	Bail Appln./2397/2021 FIXED	ALIMUDDIN AHMED @ BOGA AND ANR Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
28	Bail Appln./2462/2021 FIXED	MANU ROY @ MANO ROY AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
29	Bail Appln./2481/2021 FIXED	NAZRUL ISLAM @ NAZRUL HOQUE Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MR. M A LASKAR S AHMED	PP, ASSAM

30	Bail Appln./2701/2021 FIXED	GANESH RAJBONGSHI Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
31	Bail Appln./2738/2021	SAHADAT ZAMAN AND 4 ORS Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
32	Bail Appln./2759/2021	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI MR D TALUKDAR MR. K MOHAMMED MS S A KHALIFA	PP, ASSAM
33	Bail Appln./2851/2021 FIXED	AKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	Bail Appln./2885/2021 FIXED	ALOM HUSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
35	Bail Appln./2886/2021 FIXED	HACHINA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
36	Bail Appln./2914/2021 FIXED	MD RAKIBUL AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/3651/2020 FIXED	RUPAM KUNCH AND 2 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR S RAHMAN	PP, ASSAM
38	AB/584/2021 FIXED	MANIK CHANDRA HAZARIKA @ MANIK HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
WITH				
39	AB/587/2021	DIJU HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
WITH				
40	AB/616/2021	RIPAN HAZARIKA @ KANBHAI HAZARIKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. A B T HAQUE	PP, ASSAM
41	AB/815/2021	SAMARENDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. A AHMED	PP, ASSAM
42	AB/866/2021	MANUJ ALI Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MS. P GHOSH	PP, ASSAM
43	AB/945/2021 FIXED	FAZAL HOQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
44	AB/1165/2021 FIXED	RAJ KUMAR AGARWAL Versus THE STATE OF ASSAM	MR. R K JAIN TRISHNA RAMCHIARY	PP, ASSAM
45	AB/1673/2021 FIXED	ANSHUMAN BHARDWAZ AND 2 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
46	AB/1718/2021 FIXED	SMTI. SOMA CHAKRABORTY Versus THE STATE OF ASSAM	MR. A K GUPTA	PP, ASSAM
47	AB/1804/2021	HASMAT ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
48	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM

49	AB/1864/2021 FIXED	DIPU KUMAR BARMAN Versus STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. N N B CHOUDHURY(INFORMANT) MR. N SARKAR(INFORMANT) MR P K BASU(INFORMANT) MR N M DEKA (INFORMANT) PP, ASSAM
	WITH I.A.(CrI.)/303/2021 in AB/1864/2021	KISHOR KUMAR BARMAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
50	AB/1939/2021 FIXED	PARBATI DUPIT @ ANYA DUPIT MARA Versus THE STATE OF ASSAM	MR. S C KEYAL MR M KATO	PP, ASSAM
51	AB/2118/2021 FIXED	MUTALEP ALI @ MATALEB ALI Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. A Z AHMED MR. J ISLAM	PP, ASSAM
52	AB/2399/2021 FIXED	AJIT SARKAR @ AJIT KR. SARKAR Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
53	AB/2471/2021 FIXED	JIYARUL HOQUE @ MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
54	AB/2581/2021 FIXED	KABEJ ALI Versus THE STATE OF ASSAM	MR P P MEDHI MR. S A CHOUDHURY	PP, ASSAM
55	AB/2700/2021 FIXED	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	MR. S MUNIR (FOR INFORMANT) PP, ASSAM
56	AB/2779/2021 FIXED	KHALIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
57	AB/2787/2021 FIXED	RAJKUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
58	AB/2813/2021 FIXED	MD JAHAN UDDIN BEPARI @ JAHAN ALI MUNSHI AND 7 ORS. Versus THE STATE OF ASSAM	MR. P KATAKI MR D CHAKRABORTY	PP, ASSAM
59	AB/2826/2021 FIXED	SUMAN MANDAL @ ASIT KUMAR MANDAL AND ANR. Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
60	AB/3007/2021 FIXED	AKKECH ALI @ AKKESH ALI @ AKKAS ALI AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH	G UDDIN MR A K AZAD PP, ASSAM
61	AB/3174/2021 FIXED	PRANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N K PHUKAN	PP, ASSAM
62	AB/3190/2021 FIXED	SANJIB KURMI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
63	AB/3191/2021 FIXED	JITEN TIMUNG AND 6 ORS Versus THE STATE OF ASSAM	MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
64	AB/3226/2021 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
65	AB/3258/2021 FIXED	SHAHIDUR ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM

66	AB/3267/2021 FIXED	SAJ UDDIN LASKAR AND 12 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. M S ALAM	PP, ASSAM
67	AB/3272/2021 FIXED	BARASHA CHUTIA @ BARASHA BORA AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
68	AB/3273/2021 FIXED	RAJBALI CHAUHAN AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH	PP, ASSAM
69	AB/3384/2021 FIXED	HABIJA KHATUN @ HAFIZA KHATUN AND 3 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
70	AB/3425/2021 FIXED	JIAUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	PP, ASSAM
71	AB/3452/2021 FIXED	SHUKUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
WITH				
72	Bail Appln./2946/2021	NURUL ISLAM @ NURUDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
HEARING				
73	I.A.(CrI.)/518/2019 WITH LCR 4 FILES, FIXED in CrI.A./256/2019 WITH CrI.A./256/2019	MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
		MD. ASFAQUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR M HOQUE	MR Z MUKIT S CHOUDHURY PP, ASSAM MR. R P GUPTA

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTER**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2989/2021	RAJIB KALITA Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM MR. U S BORA	PP, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
2	I.A.(Civil)/1552/2021 in Cont.Cas(C)/166/2018 WITH Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR Versus ANANDA KR. DAS AND 4 ORS. DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR. M BISWAS MS M DAS MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MR. D SAIKIA MR P NAYAK MS. N BORDOLOI MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
<u>ADMISSION</u>				
3	WP(C)/3463/2016 FIXED	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.L R MAZUMDER	GA, ASSAM SC, PWD
4	WP(C)/480/2018	ABDUR RAHIM Versus THE STATE OF ASSAM	MS. C M DEKA MR. D HUSSAIN MR. A M ALAMAN MR. M RAHMAN MR. A S TAPADER	GA, ASSAM
5	WP(C)/2285/2018	ABHIJIT MALAKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS. D SINHA MR. N K MURRY MS M BORO	MR A BHATTACHARYA, SC, PNRD GA, ASSAM

6	WP(C)/5511/2018	MOLAY PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR D K BORDOLOI MS. J PAUL	GA, ASSAM MS. N DAS (R3) MR D K ROY (R3) MS. I KAKATI (R3)
7	WP(C)/5637/2018	GAMBHIR DEURI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM MR P S DEKA SC, REVENUE
8	WP(C)/7457/2018	PURBANACHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
9	WP(C)/6829/2019	ANANTA LAL YADAV AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR. B C PATHAK MR. B PATHAK MR. R THADANI ASSTT.S.G.I. SC, BSNL
10	WP(C)/9218/2019	SANDEEP HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MS. M BARUAH	GA, ASSAM SC, EXCISE DEPTT.
11	WP(C)/520/2020	DILIP BOTHRA Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
12	Cont.Cas(C)/596/2020	RAJIB BORUAH Versus RAJESH PRASAD, IAS	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. B GOGOI MR P NAYAK MR A CHALIHA
13	WP(C)/1179/2020	UTPAL KAKOTI Versus THE MANAGING DIRECTOR AND 2 ORS.	MR. S S S RAHMAN MR. B CHOWDHURY SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN MR K BROOK	MS. K MALAKAR(R. 4) MS K TALUKDAR(R. 4) MR. A BHATTACHARJEE(R. 4) SC, APEX BANK
14	WP(C)/1225/2020 FIXED	PORIMAL KUMAR BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR. A BASUMATARY	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
15	WP(C)/2598/2020	ABDUL HEKIM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. A D CHOUDHURY	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
16	WP(C)/2696/2020	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
WITH				
17	WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
18	WP(C)/2881/2020	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
19	WP(C)/3260/2020	BADRUL JAMAL CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MS A BEGUM
20	WP(C)/746/2021 FIXED	DHANANJAY SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS S S ZIA	MR. P N GOSWAMI SC, FOREST
21	WP(C)/2574/2021	MUKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. T BHARALI MR A K RAI MS. N RAI MS G BORA	GA, ASSAM MR. A DHAR (R-4) MR R SINGHA (R-4) MR P R SARMA (R-4) SC, REVENUE
22	WP(C)/3258/2021	M/S RISHA INFRASTRUCTURE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. R MAZUMDAR MR H BEZBARUA SC, FOREST
23	WP(C)/3380/2021 B/O	JAMUNA DEKA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR I HAQUE	GA, ASSAM SC, REVENUE

24	WP(C)/4194/2021	RENU BARUAH AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM SC, REVENUE
	WITH			
25	WP(C)/137/2019	M/S. TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 5 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
		BAIL HEARING		
26	AB/1823/2021	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
27	AB/2791/2021	SYED MINTUL AHMED @ HAQUE Versus THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
		ORDERS		
28	WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
29	MC/3308/2014 WP(C)/1455/2014 (D/O) in WP(C)/1455/2014	DR. TAPAN CHANDRA MAJUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	SC, AFC MR.L P SHARMA
30	Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and 5 ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR.A K AZADR-2 and 6 MR.KHAYERUDDIN(R-2 & 6)
31	Review.Pet./172/2018 WITH WP(C)/3518/2017 (D/O)	SAMSUL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
32	WP(C)/1431/2018	SAYED ALI Versus THE STATE OF ASSAM AND 13 ORS.	MR. M AHMED MR. M HASHAN	MR. K N CHOUDHURY GA, ASSAM MR. S CHAMARIA, SC, FCSCA MISS. R R KAKATI MR. D J DAS SC, IOCL
33	WP(C)/2878/2018	M/S. EASTERN ROAD CARRIERS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM SC, HEALTH SC, GMC
34	WP(C)/7854/2018 B/O	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP
35	Review.Pet./180/2019 WITH WP(C)/1230/2016 (D/O)	UNION OF INDIA AND 4 ORS. Versus PDP STEELS LTD.	MR. S C KEYAL ASSTT.S.G.I.	
36	Review.Pet./181/2019 WITH WP(C)/4635/2017 (D/O), WP(C)/6041/2017 (D/O)	SRI AUROBINDO VIDYAMANDIR (PROVINCIALISED) HIGH SCHOOL Versus THE STATE OF ASSAM AND 8 ORS	MR. S SARMA MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	MR M H AHMED GA, ASSAM MD. A. HUSSAIN SC, GMC SC, REVENUE SC, EDU
37	WP(C)/680/2020	NARAYAN PRASAD SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. H P NEOG	SC, PWD SC. EDU.

38	WP(C)/328/2021	M/S G B CHOWDHURY HOLDINGS PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DEKA MR D K BHATTACHARYYA MR. M GOGOI	SC, ELEM. EDU SC, ATP AND PC LTD.
39	I.A.(Civil)/1306/2021 Cont.Cas(C)/475/2016 (Disposed) in Cont.Cas(C)/475/2016	THE UNION OF INDIA AND 3 ORS. Versus ASHOK KUMAR SOMANI	MR. R SARMA	
40	I.A.(Civil)/1761/2021 in WP(C)/5715/2020	RABI MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MS L DAS	PP, ASSAM
	WITH WP(C)/5715/2020	RABI MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR. U K DEKA MS L DAS MR. N J MEDHI	GA, ASSAM MR K L GUPTA SC, REVENUE
41	WP(C)/4013/2021 CAVT. NO.05222/021, FIXED	HABIBUL IDRIS CHPUDHURY Versus THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
<u>STAY MATTERS</u>				
42	WP(C)/5228/2015	SRI SRI HAYAGRIBA MADHAV TEMPLE and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOWDHURY MR.D CHOWDHURY	GA, ASSAM(R1-4)
43	WP(C)/5760/2015	M/S JUGONIAR A PROPREITORSHIP FIRM and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K BORAH MR.D GOGOI MR.S BORTHAKUR	SC, AIDC
44	WP(C)/1465/2018	AKHTER HUSSAIN AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J ROY MR. N HASAN MS. S KAKATI MR. S BORTHAKUR	GA, ASSAM SC, HEALTH
45	WP(C)/1701/2018	BAPU RAM SAIKIA AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR S CHOUDHURY MR. A SARMA MR E SHITIRI	GA, ASSAM
46	WP(C)/7046/2019 FIXED	RATNA RANI DAS AND 120 ORS. Versus THE CHAIRMAN, RAILWAY BOARD AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	MRS. R BORAH SC, RAILWAY
	WITH			
47	WP(C)/5269/2019	SAMIR KANTI DAS AND 9 ORS. Versus THE CHAIRMAN, RAILWAY BOARD AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR. M K CHOUDHURY	MRS. R BORAH SC, RAILWAY
48	WP(C)/4963/2020 CAVT. NO.06942/020,	RUBUL BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL MR. R S MISHRA FOR CAVEATOR
	WITH I.A.(Civil)/79/2021 in WP(C)/4963/2020	RUBUL BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR. D J KAPIL	GA, ASSAM SC, APDCL FOR CAVEATOR
	WITH I.A.(Civil)/248/2021 in WP(C)/4963/2020	M/S MRINAL DOWRAH AND ANR. Versus RUBUL BORAH AND 15 ORS.	MR. R S MISHRA	MR B D DAS MR. D J KAPIL
49	WP(C)/1699/2021	DILIP GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. H S BORAH DR. A K BORAH	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED
25-10-2021 TO 29-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/55/2021	SMTI. KALYANI KALITA Versus LAVA KUMAR DAS	MR. M A SHEIKH K U AHMED MS F INTAZ	
2	Tr.P.(C)/56/2021	SMT. MRIDULA DAS Versus KISHORE CHANDRA DAS	MR. S D PURKAYASTHA MS. S PHUKAN	
3	Tr.P.(C)/57/2021	AMINUL ISLAM AND 2 ORS Versus PIYARA KHATUN	MR. M I HUSSAIN MR. S M RAHMAN	
ADMISSION				
4	MACApp./173/2021 FIXED	THE UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANTI MOCHAHARY AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/1296/2021 in MACApp./173/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus RUPANTI MOCHAHARY AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
5	MACApp./254/2021	NATIONAL INSURANCE CO. LTD. Versus SAMSUL ISLAM BARBHUIYA @ SAMSUL AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR H BHAGAWATI	
	WITH I.A.(Civil)/1773/2021 in MACApp./254/2021	NATIONAL INSURANCE CO. LTD. Versus SAMSUL ISLAM BARBHUIYA AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR H BHAGAWATI	
	WITH I.A.(Civil)/1774/2021 in MACApp./254/2021	NATIONAL INSURANCE CO. LTD. Versus SAMSUL ISLAM BARBHUIYA AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MR H BHAGAWATI	
BAIL HEARING				

6	AB/1003/2021	ANISUL ISLAM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
7	RSA/126/2020	SARIFAT ALI @ SARIFADDIN Versus SMT AMIYA DUTT AND 3 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	
	WITH I.A.(Civil)/337/2020 in RSA/126/2020	SARIFAT ALI @ SARIFADDIN Versus SMT AMIYA DUTT AND 3 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. A BHATTACHARJEE
8	RSA/7/2021	SMTI. MINATI DAS AND 10 ORS. Versus MD. ABUL HUSSAIN AND 5 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	
	WITH I.A.(Civil)/107/2021 in RSA/7/2021	SMTI. MINATI DAS AND 10 ORS. Versus MD. ABUL HUSSAIN AND 5 ORS	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR	
9	RSA/99/2021	BARUN CHANDRA KAKATI Versus MANOMATI HAZARIKA AND 2 ORS.	MR. I CHOUDHURY MR. B DEKA	
10	RSA/100/2021	CATHOLIC CHURCH AND ANR. Versus THADIOUS KULLU AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	
<u>ORDERS</u>				
11	MACApp./158/2015	UNITED INDIA INSURANCE COMPANY LTD Versus SMT JAYANTI RAJBANGSHI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MR.S K GOSWAMI(R-1) MR.A ACHARYA(R-1) MR.K RAHMANR-1
12	I.A./56/2016 in MACApp./263901/2015	UNITED INDIA INSURANCE CO. LTD. Versus SMTI BONTI GOGOI and 4 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.D BORAHR-5 MR.D K BORAH(R-5) MR.K DEKA(R-4) MR.G KHANDELIA(R-4)
	WITH MACApp./263901/2015 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMTI BONTI GOGOI and 4 ORS		
13	MACApp./330/2016 WITH LCR	MD ASORUDDIN and ANR Versus THE ORIENTAL INSURANCE COMPANY LTD. and ANR	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
14	MACApp./218/2017 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus SMT BANDANA PATHAK and 8 ORS	MR.K K BHATRA MR.S DAS MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	MR.B K JAIN(R-1)(R- 3&4) MR.R GOSWAMI(R-7) MR.M RAHMAN(R- 5&6) MR.A K AZAD(R-8) MR.A PATHAK(R- 3&4) MS.M DASGUPTA(R-1)(R-3&4) MS.M SAIKIAR-7 MR.I AHMED(R- 5&6) MS.P BORTHAKUR(R-7)
	WITH CO/25/2017 in MACApp./218/2017	SMT BANDANA PATHAK and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 5 ORS	MR.B K JAIN MS.M DASGUPTA	MR.S DAS MR.D K BHATRA
	WITH I.A.(Civil)/3617/2017 in MACApp./218/2017	SMT BANDANA PATHAK and ANR Versus UNITED INDIA INSURANCE CO. LTD	MR.B K JAIN MS.M DASGUPTA	MR.K K BHATRA MR.R K BHATRA
15	RSA/282/2017	SRI HRIDAYA CHOUDHURY and 11 ORS Versus SRI ANIL KUMAR DEKA	MR.B C PATHAK MR.B PATHAK MR.A DHANUKA MR.R THADANI	K U AHMED MS P SARMA MS N HASAN
16	MACApp./593/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MD GOLAP HUSSAIN and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MS.H BARUAH

17	I.A.(Civil)/3316/2017 B/O in MACApp./305193/2017 WITH MACApp./305193/2017 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus MISS BANDANA PAYENG and 2 ORS, THEBAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MISS BANDANA PAYENG and 2 ORS	MR.A BHATTACHARYA MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR. P SUNDI MR A SAJEED MR S Z AHMED MS M AHMED
18	I.A.(Civil)/4341/2017 in MACApp./671/2017 WITH MACApp./671/2017 WITH I.A.(Civil)/4342/2017 in MACApp./671/2017	UNITED INDIA INSURANCE COMPANY LTD Versus MD MEHMOOD ALI and 2 ORS UNITED INDIA INSURANCE COMPANY LTD Versus MD MEHMOOD ALI and 2 ORS UNITED INDIA INSURANCE COMPANY LTD Versus MD MEHMOOD ALI and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR A SAJEED MR S Z AHMED MS M AHMED MR A SAJEED MR S Z AHMED MS M AHMED MR. S K GOSWAMI (R-3) MR. B K GOSWAMI MR. R KATHKATIA
19	MACApp./9/2018 WITH LCR	NITU BHUYAN GOGOI Versus RATANLAL PAREEK	MR. D SAIKIA MR. A DEKA MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. R BORAH	MR. S K GOSWAMI (R-3) MR. B K GOSWAMI MR. R KATHKATIA
20	MACApp./144/2018 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus MD IRIDISH ALI and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (R - 3) MR. A R AGARWALA (R - 1, R - 2) MS. TULIKA BORAH (R - 3)
21	RSA/265/2018 WITH I.A.(Civil)/3270/2018 in RSA/265/2018	SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS SMTI. BHUBANESWARI @ BHUBANE CHOUDHURY AND 2 ORS Versus SRI BAKUL CH. BARMAN AND 8 ORS	MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI MR. C SHARMA MR. S K SAHARIAH MR D C NATH MS. R GOSWAMI MR. C SHARMA	MS. N MODI (R6-R9) MR B SINHA (R2) MR. D SARMAH (R2) MR. B J MUKHERJEE MS R SAHA
22	I.A.(Civil)/359/2018 in RSA/87/2017 WITH RSA/87/2017 WITH I.A.(Civil)/364/2018 in RSA/87/2017 WITH I.A.(Civil)/365/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA SRI KAMESWAR DEKA Versus SRI SURENDRA DEKA and 9 ORS KAMESWAR DEKA Versus PREMADA DEKA KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. P CHOUDHURY (R1B & 1C & 1D & 6) MR. M DAS MR. B D DEKA (R1B & 1C & 1D & 6) MR. M DAS (R1B & 1C & 1D AND 6) MR. P CHOUDHURY(R- 3&4) MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4) MR. M DAS MR. M DAS
23	I.A.(Civil)/3090/2018 in MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHAKRAVARTY MR. M TALUKDAR MS. M BORUAH MS THUYEKHRULU

	WITH MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3091/2018 in MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
24	WITH MACApp./964/2018	SULTANA BEGUM Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN MS THUYEKHRULU	MR. D SARMAH (R4) MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/3977/2018 in MACApp./964/2018	SULTANA BEGUM Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN MS THUYEKHRULU	MR. M TALUKDAR MR. D SARMAH (R4) MR. A SHAKIL
25	I.A.(Civil)/4277/2018 in MACApp./10522/2018	JUNUFA PARBIN AND 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
	WITH MACApp./10522/2018 (Filing Number)	JUNUFA PARBIN AND 3 ORS Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD AND ANR		
26	I.A.(Civil)/204/2019 in MACApp./141/2010	ON THE DEATH OF MOSST. MAUSARA BEWA, HER LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. AND 2 ORS		
	WITH MACApp./141/2010	MOSSTT. NOORBHAN BEWA WIFE and ANR Versus THE DIVISINAL MANAGER, NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B B NARZARI MR.M HUSSAIN MR.R BAISHYA MR.A RASHID MR.P K BRAHMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
	WITH I.A.(Civil)/205/2019 in MACApp./141/2010	ON THE DEATH OF MASST. MAUSARA BEWA, HIS LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR R S CHAUHAN	
	WITH I.A.(Civil)/207/2019 in MACApp./141/2010	ON THE DEATH OF MOSST. MAUSARA BEWA, HER LEGAL HEIRS REPRESENTING Versus THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.		
27	I.A.(Civil)/236/2019 in MACApp./15536/2018	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MR K K DAS MRS S GOSWAMI	MR G S BORO
	WITH MACApp./15536/2018 (Filing Number)	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR		
28	MACApp./321/2019 WITH LCR	NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MEERA DEVI AND ANR	MRS. B ACHARYA MR. A ACHARYA	MR. B. DUTTA MR. P K BORAH (R2) MRS. R S DEURI (R2) MR. S DEKA MS. J BORO
29	I.A.(Civil)/844/2019 in RSA/71/2018	MD. BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF KUTI MIYA @ ABDUS SALAM BARBHUIYA, HIS LEGAL HEIRS REPRESENTING	MR. M H RAJBARBHUIYAN MS S RASUL	

	WITH RSA/71/2018	MD BASIR UDDIN BARBHUIYA and 3 ORS Versus ON THE DEATH OF MOIYUR ALI BARBHUIYA HIS LEGAL HEIRS JAMIRUN NESSA BARBHUIYA and ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR. A SAHAD (R1A-R13) MR. A SAHAD (R1A-R13) MR S RAHMAN (R1A-R13) MR D J HALOI (R1A-R13) S HAQUE
30	I.A.(Civil)/2706/2019 in MACApp./272119/2016	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS,	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
	WITH MACApp./272119/2016 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus MS BELA SHAH and 9 ORS	MR.A SAHAD MR.J B SAIKIA	
	WITH I.A.(Civil)/2708/2019	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS,	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
31	I.A.(Civil)/3026/2019 FIXED in MACApp./12069/2019	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. J M SULAIMAN	MR. M TALUKDAR MS. M BORUAH
	WITH MACApp./12069/2019 (Filing Number)	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS		
	WITH I.A.(Civil)/12071/2019 (Filing Number)	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS		
32	I.A.(Civil)/3260/2019 in MACApp./11683/2019	SMTI. JYOSHNA BORDOLOI @ JYOTSNA BORDOLOI AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	MR. K K BHATTA MR J JOHN MS R DEVI
	WITH MACApp./11683/2019 (Filing Number)	SMTI. JYOSHNA BORDOLOI @ JYOTSNA BORDOLOI AND 2 ORS Versus THE NATIONAL INSURANCE CO. LTD. AND ANR		
33	I.A.(Civil)/4218/2019 in RSA/199/2005	SUBHADRA DEVI AND 3 ORS Versus SATDEO GUPTA AND 11 ORS	MR. D K KOTOKY	MR A HUSSAIN
	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
	WITH MC/2884/2007 in RSA/199/2005	GOLAP PRASAD SAHU Versus SATDEO GUPTA AND ORS	D K KATAKEY	N BARUA
34	I.A.(Civil)/4235/2019 WITH LCR in MACApp./332/2019	ALIASHA HAZARIKA Versus M/S NEW INDIA ASSURANCE CO. LTD	MR. A BHATTACHARYYA	
	WITH MACApp./332/2019	ALIASHA HAZARIKA Versus M/S NEW INDIA ASSURANCE CO. LTD	MR. A BHATTACHARYYA MR. S SINGH	
35	RSA/28/2020	MOZIBAR RAHMAN AND 15 ORS. Versus BATALU SK @ SAMAD ALI AND 8 ORS.	MR. P CHAKRABORTY MR P KALITA MRS S GOSWAMI	MR G P BHOWMIK MRS. M HORE MRS G DUTTA (R-4,8,9) MS. S PARBIN (R-4,8,9) MR D KALITA

36	CO/24/2021 in MACApp./349/2018	ANIMA DAS AND 2 ORS. Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD. B	MR. A BARUAH	
	WITH MACApp./349/2018	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD Versus SMTI ANIMA DAS AND 5 ORS	MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. A TALUKDAR MS. R DEVI	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE
37	I.A.(Civil)/685/2021 in RSA/44/2018	SAR BANU AND ANR. Versus ON THE DEATH OF BASIRUDDIN HIS LEGAL HEIRS SAMOLA KHATUN AND ORS.	MR G BHARADWAJ	
	WITH RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus ON THE DEATH OF MD BASIRUDDIN HIS LEGAL HEIRS MUSSTT. SAMOLA KHATUN(WIFE) AND OTHERS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/487/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/488/2018 in RSA/44/2018	MUSSTT NUR BANU AND 2 ORS Versus MD BASIRUDDIN	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ	
	WITH I.A.(Civil)/843/2020 in RSA/44/2018	MUSSTT. NUR BANU AND 11 ORS Versus BASIRUDDIN AND 6 ORS	MR. A C SARMA MR. B DEORI MR G BHARADWAJ	
	WITH I.A.(Civil)/845/2020 in RSA/44/2018	MUSSTT. NUR BANU AND 11 ORS Versus BASIRUDDIN AND 6 ORS	MR. A C SARMA MR. B DEORI MR G BHARADWAJ	
	WITH I.A.(Civil)/846/2020 in RSA/44/2018	MUSSTT. NUR BANU AND 11 ORS Versus BASIRUDDIN AND 6 ORS	MR. A C SARMA MR. B DEORI MR G BHARADWAJ	
38	I.A.(Civil)/829/2021 MAC.APP. 105/2017(D/O) in MACApp./105/2017	KOHIMA BIBI AND 3 ORS. Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.		MR. S DUTTA
39	I.A.(Civil)/919/2021 in RSA/177/2013	ON THE DEATH OF ARJUN PRASAD CHOUHAN HIS LEGAL HEIRS Versus ON THE DEATH OF MAKRAM ALI HIS LEGAL HEIRS 12 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. T U LASKAR MR. N DHAR
	WITH RSA/177/2013	MANILAL CHOUHAN and 12 ORS. Versus ON THE DEATH OF MAKRAM ALI HIS LEGAL HEIRS 1.(a) MD. YUNUS ALI and ORS.	MS.K YADAV MR.A KABRA MRS. A BORAH MR.R L YADAV	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS. S DASGUPTA
	WITH I.A.(Civil)/3867/2019 in RSA/177/2013	MANILAL CHOUHAN and 12 ORS. Versus MAKRAM ALI and 19 ORS.	MR. A KABRA MR. R L YADAV MS. R R BORAH	MR. T U LASKAR MR. N DHAR MR . B MALAKAR MR S DASGUPTA
40	I.A.(Civil)/1763/2021 in RSA/311/2017	LOHIT ROY Versus LAKHESWAR RAY AND ORS.		
	WITH RSA/311/2017	SRI LAKHESWAR RAY and 2 ORS Versus SRI LOHIT ROY and 5 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.S K GOSWAMI MR.B K GOSWAMI

WITH CO/18/2020 in RSA/311/2017	SRI LOHIT ROY Versus SRI LAKHESWAR RAY AND 8 ORS	MR. S K GOSWAMI MR R SHARMA	MR A D CHOUDHURY MR. D CHOUDHURY
WITH I.A.(Civil)/825/2020 in RSA/311/2017	SRI LOHIT ROY Versus LAKHESWAR RAY AND 8 ORS	MR. S K GOSWAMI	MR D CHOUDHURY MR A D CHOUDHURY
WITH I.A.(Civil)/1601/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
WITH I.A.(Civil)/1602/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
WITH I.A.(Civil)/1603/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
WITH I.A.(Civil)/1604/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS Versus SRI LOHIT ROY AND 6 ORS.	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
41 I.A.(Civil)/1775/2021 in MACApp./8238/2021	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS MR N SARMA	
WITH MACApp./8238/2021 (Filing Number)	SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD. B	MR N SARMA	

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,29th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 22

[CIVIL BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/180/2018	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	WITH I.A.(Civil)/3777/2019 in CRP/180/2018	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
2	CRP(IO)/353/2018	BAPPA GANGULY AND 4 ORS Versus TAPAN BARMAN AND anr	MR. S P CHOUDHURY MR M BEZBARUAH MR. A S DHILLON MR B DAS MR. A LAL	MR. R MAZUMDAR (R1, R2) MRS P RAI (R1, R2) MR H BEZBARUA (R1, R2) MR. U SARMA (R1, R2) MS. P K DEVI MS M KALITA (R1, R2) MS P CHETIA (R1, R2)
3	CRP(IO)/36/2019	ACHHELAL CHOUDHURY Versus GEETA SINGH	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
4	CRP(IO)/39/2019	MUHIBUR RAHMAN AND ANR. Versus MUSSTT. JUNU BEGUM CHOUDHURY AND 2 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
5	Tr.P.(C)./51/2019	MANASHI BHOWAL Versus SANJIB BHOWAL	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR B CHANDA MS I DUTTA
6	CRP/53/2019 FIXED	BIJOY LAL SUKLABAIIDYA AND ANR. Versus SUSHANTA KAR AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	MR. S BISWAS MS. J KAKOTI MS P CHOUDHURY
7	CRP/164/2019	MANASH KUMAR NATH Versus SABITA KALITA	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K D CHETRI MS. B BARUAH
8	CRP(IO)/248/2019	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR. A C SARMA MR. P MEDHI	MR B SARMAH

9	CRP(IO)/258/2019 FIXED	BIDYA BASUMATARI @ BIDYARAM BORO AND 11 ORS. Versus KULANG KHATNAIR AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS	
10	CRP(IO)/323/2019	GEORGEIS SHAMS Versus TARIQ MAHMADUR RAHMAN AND 2 ORS	MR B D DAS MR. P BHOWMICK MR. D THAOSEN	MR G RAHUL MR. D M NATH
11	CRP/54/2020 CAVT. NO.0315/2020	ZULFIQUAR ALI AND 2 ORS. Versus RAJU CHAUDHURY AND 5 ORS.	MR. S SHARMA	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
12	CRP(IO)/1/2021	SMT. RIMI PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
13	CRP(IO)/47/2021	CHITTAPANI DAS Versus RINKUMONI KALITA DAS	DR. N DEKA MS R BORUAH MS K BORAH	MS. M PATHAK
ORDERS				
14	MC/1191/2014 WITH LCR in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI , HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MRS.D DAS
	WITH CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	WITH MC/1190/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	WITH MC/1192/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
15	CRP(IO)/66/2017	MOHAN MAHANTA Versus MRINMOYEE DUTTA and ANR.	MR.G N SAHEWALLA MR.P DEKA	
16	CRP(IO)/260/2017 B/O	PRASANTA DAS and 5 ORS. Versus BHAGWAN PROSAD and 4 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	GA, ASSAM MR. A C SARMA MR. A SARMA MR G BHARADWAJ
17	Tr.P.(C)./15/2019	GAUTOM DEKA Versus JURI DEKA	MR H BARUAH MR. N K DEKA	MR. U SARMA MR. D SEN DEKA
18	CRP(IO)/56/2019	RAHIMA KHATUN Versus ADAM ALI AND 7 ORS.	MR. J AHMED MS G PARMAWI MR S Z AHMED	MR. R A CHOUDHURY (R1- R4) MR. A U AHMED (R1-R4)
19	Tr.P.(C)./76/2019 B/O	PAKHILI DAS Versus RINKU DAS	MR. I H SAIKIA MR. P HILOIDHARI MR. K KALITA MR. M R CHOUDHURY	

20	CRP(IO)/83/2019	LIFE INSURANCE CORPORATION OF INDIA Versus ON THE DEATH OF SAPNA JAIN, HER LEGAL HEIRS KARISHMA JAIN AND 2 ORS.	MR. P P DAS MR. R AHMED MR. S BARMAN	MR B K JAIN MS. M DASGUPTA
	WITH I.A.(Civil)/1583/2020 in CRP(IO)/83/2019	LIFE INSURANCE CORPORATION OF INDIA Versus ON THE DEATH OF SAPNA JAIN HER LEGAL HEIRS	MR. P P DAS MR. R AHMED	
21	Tr.P.(C)./101/2019	MUFIDA BEGOM BARBHUIYA Versus ABUL HUSSAIN LASKAR	MR. N H BARBHUIYA MS N J BEGUM	MR I RAFIQUE MS. M DEKA MRS S BEGUM
22	CRP(IO)/109/2019	PRAMILA DEY Versus GOPAL DAS AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. S BORTHAKUR (R1) MR. D GOGOI (R1)
23	CRP(IO)/390/2019	JAYANTA BARUAH Versus JITU GOSWAMI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. R BORPUJARI MR. K K DUTTA MR B GOGOI MR P NAYAK MR A CHALIHA
24	WITH CRP(IO)/389/2019	JAYANTA BARUAH Versus JITU GOSWAMI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
25	Tr.P.(C)./6/2020	RUMA SARKAR DEB Versus SUDIP DEB	MR. S C BISWAS MRS. A DAS MS A BORAH	MS S CHAKRABORTY
26	Tr.P.(C)./12/2020	SMTI. SURJYA DAS GUPTA Versus MONOJIT PAUL	MR F K R AHMED MR J UDDIN	
27	Tr.P.(C)./17/2020	SMTI JHARNA DEVI Versus PARTHA PRATIM BARUAH	MR. A K DUTTA MR. B PURKAYASTHA	MR Z MUKIT MR. A SATTAR MR H K BARUAH
28	Tr.P.(C)./30/2020	SURAIYA YASMIN Versus SK. MD. ASRAFUL ISLAM	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	
29	Review.Pet./49/2020 IN CRP/6/2007(D/O), B/O	SHRI MAHENDRA NARAYAN NATH Versus ON THE DEATH OF HAREN BORO HIS LEGAL HEIRS AND ORS	MR. A KHANIKAR MS P BORA	
	WITH MC/2571/2014 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.M N NATH MRS.P BORA AMICUS CURIAE	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./856/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./857/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM
	WITH I.A./859/2016 in Review.Pet./49/2020	MAHENDRA NARAYAN NATH Versus HAREN BORO and 3 ORS.	MR.A KHANIKAR MR.K GOGOI AMICUS CURIAE MR.M N NATH MRS.P BORA	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM

30	CRP(IO)/77/2020	DEBEN SARMAH AND ANR. Versus HORENDRA NATH SARMAH	MS. N S THAKURIA MS D ANGANA	
31	CRP(IO)/109/2020	ASRAF ALI Versus SAIFUDDIN AHMED	MR. R K BHUYAN MR H NATH MR A RAHMAN MR. M KASHYAP	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND
32	Tr.P.(C)./1/2021	PRIYANKA GHOSH Versus NITTEN DEY	MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. A R SHOME MR A J GHOSH
33	Tr.P.(C)./6/2021	ARUNDHATI DAS Versus DIPAYAN PAUL	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR A BHATTACHARYA MR. S D PURKAYASTHA MR S CHOUDHURY
34	CRP(IO)/12/2021	BHUPEN MADAH AND ANR. Versus LABANYA MEDHI AND 11 ORS.	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS F AHMED MR. T ISLAM MR. K PRASAD
35	CRP(IO)/86/2021	SMTI KIRAN BALA KALITA @ KIRAN KALITA Versus DR. BIBHUTI CHAKRABORTY	MR A UPADHYAY MR. P UPADHYAY	MR. R BARUAH S ALI MR. A IKBAL
36	I.A.(Civil)/1715/2021 in CRP(IO)/68/2021	ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY, HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN AND 8 ORS.	MR. S D PURKAYASTHA	
	WITH CRP(IO)/68/2021	ON THE DEATH OF PLAINTIFF NAZMUL HAQUE CHOUDHURY. HIS LEGAL HEIRS Versus MD. ZAKIR HUSSAIN MAZUMDER AND 8 ORS.	MR. S D PURKAYASTHA	

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LEAVE NOTE OF ADVOCATES FOR 29/10/2021

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1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
7)	DR. B N GOGOI	27-10-2021	To	26-11-2021
8)	MR. L P SHARMA	25-10-2021	To	23-12-2021
9)	MR. R K JAIN	27-10-2021	To	10-12-2021